



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/66/2022	LAL MONI CHOUHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR M M ZAMAN	GA, ASSAM SC, REVENUE
2	PIL/67/2022	BIJAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM
3	WP(C)/6994/2022	DHEKIAJULI SAMABAI KALA MANDIR LTD AND ANR <b>Versus</b> UCO BANK AND ANR	MR. P MAHANTA MS. P SAHARIA	SC. UCO BANK
<b>ADMISSION</b>				
4	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
5	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
6	WA/182/2022 B/O	ANOWAR HUSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR.B C DEKA	SC, HEALTH SC, BTC
7	WA/219/2022 FIXED	MADHUJYA MOHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR P H KONWAR	SC, PWD
8	WA/276/2022 CAVT. NO.09072/022, FIXED, CAVT./907/2022	RUNJUN BORA AND 4 ORS <b>Versus</b> HIROK JYOTI NATH AND 7 ORS	MR. P D NAIR MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, P AND R.D. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
9	WA/278/2022 FIXED, CAVT./346/2022	RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR

10	WA/335/2022 CAVT. NO.12002/022, FIXED, CAVT./1200/2022	M/S GAURIPUR COOP FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3104/2022 <b>in</b> WA/335/2022	M/S GAURIPUR COOP FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
11	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
12	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
13	WP(C)/6074/2022 FIXED	RANA KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MS. S MAHANTA MR A CHAKRABORTY MS SIBANI BORA	MR. S S ROY ASSTT.S.G.I.
<b>ORDERS</b>				
14	WA/251/2017 FIXED	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, <b>Versus</b> GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
15	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAINE MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
16	Cont.Cas(C)/565/2020 FIXED	MIHIR GOSWAMI <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R- 1) MS. L DEVI (R-1)
17	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
18	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
19	PIL/24/2022 FIXED	BODO WRITER ACADEMY AND 94 ORS <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC
	<b>WITH</b> I.A.(Civil)/1528/2022 <b>in</b> PIL/24/2022	HRIDOI BASUMATARY AND ORS <b>Versus</b> UNION OF INDIA AND 103 ORS	MR. M GOSWAMI	GA, ASSAM SC, WPT AND BC SC, BTC
20	Mat.App./29/2022 FIXED	APU TUMUNG . <b>Versus</b> PRIYANKA BORO	MR. M A ISLAM MR J I MONDAL MR J ISLAM	
21	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. <b>Versus</b> GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN

22	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
23	WA/161/2022 B/O	PARAMANANDA BORAH AND ORS. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1549/2022 <b>in</b> WA/161/2022	PARAMANANDA BORAH AND ORS. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3094/2022 <b>in</b> WA/161/2022	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I.
24	WA/241/2022 FIXED	M/S TECHN CANADA INC. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	SC, OIL
25	WA/248/2022 FIXED	PABAN HAZARIKA <b>Versus</b> BASU DEV BISWAS AND 6 ORS. E	MR B D DAS MR. A D CHOUDHURY MR. P DUTTA	MR H R A CHOUDHURY GA, ASSAM MR. H ALI (R-1) MR. R A CHOUDHURY MS. S KONWAR (R-2,4,5, 6 & 7)
26	I.A.(Civil)/890/2022 FIXED <b>in</b> WA/274/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS.		GA, MIZORAM
	<b>WITH</b> WA/274/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS. B	MR LALNUNMAWIA	MR. P GOSWAMI (r-5) MR S DAS (R-41 TO 50) MR K DEKA (R-41 TO 50) S BORA (r-5) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
27	I.A.(Civil)/2833/2022 FIXED <b>in</b> PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	<b>WITH</b> PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
28	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
29	WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/2508/2022 <b>in</b> WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
30	I.A.(Civil)/3153/2022 <b>in</b> WA/12459/2022	NO G/94167A EX-HAV/GD JAI SINGH <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	DY.S.G.I.
	<b>WITH</b> WA/12459/2022 (Filing Number)	NO G/94167A EX-HAV/GD JAI SINGH (B) <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	

**HEARING**

31	WP(C)/1500/2016 FIXED	STAR CEMENT LIMITED <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
32	WA/291/2018 FIXED	LUBI INDUSTRIES LLP <b>Versus</b> STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
33	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
34	WA/99/2021 FIXED	SRI DEBANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
35	WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
<b>WITH</b>				
36	WP(C)/6562/2021	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
<b>WITH</b>				
37	WP(C)/4333/2022	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
38	WP(C)/3091/2021 FIXED	RAIHENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
<b>WITH</b>				
39	WP(C)/1886/2020	RAIHENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	WA/160/2018 WITH WA/168/2010 (D/O), WA/244/2017 (D/O), SA/74/1997 (D/O), WP(C)/6582/2004 (D/O)	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 <b>in</b> WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
2	WP(C)/1601/2018	SMT. RANGILA HAZARIKA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. P J SAIKIA MR.R S MISHRA	MR H K SARMA (r-4) ASSTT.S.G.I.
3	WP(C)/4944/2021	SAHERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM	SC, ELEM. EDU SC, AG R RAHMAN (R-6) MR. M ISLAM (R-6) SC, PENSION
	<b>WITH</b> I.A.(Civil)/2342/2021 <b>in</b> WP(C)/4944/2021	SAHERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MS. M BEGUM	SC, ELEM. EDU GA, ASSAM SC, AG

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
LARGER BENCH COMPRISING OF HONOURABLE THE  
CHIEF JUSTICE, HONOURABLE MR. JUSTICE A.M.  
BUJORBARUA AND HONOURABLE MR. JUSTICE  
S.SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	Cont.Cas(C)/66/2021 FIXED, WITH PIL/62/2019 (D/O)	DEBABRATA SAIKIA <b>Versus</b> RAMESHWAR PRASAD GUPTA AND 7 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D NATH (R-2,4,5,6) MR D KALITA (R-2,4,5,6)
<b>WITH</b>				
2	Review.Pet./101/2022	THE STATE OF ASAM AND 2 ORS. <b>Versus</b> DEBABRATA SAIKIA AND 4 ORS.	MR. D NATH, SR. GA, ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
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15)	MR. S SHARMA	03-11-2022	To	04-11-2022





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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6980/2021 FIXED	JAKIR HUSSAIN CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS B DAS	SC, ELEM. EDU MR. A K DUTTA (r-6) MR. B PURKAYASTHA (r-6)
2	Cont.Cas(C)/602/2022	SUPORNA SINGHA CHOUDHURY <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
3	WP(C)/4329/2022 FIXED	RAJIB KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MR. A DAS	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4717/2022 FIXED	GUDEN SINGH @ JAMILA ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY	SC, ELEM. EDU
5	WP(C)/4770/2022 FIXED	DAMAYANTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
6	WP(C)/5511/2022	SURJYA HAZARIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
7	WP(C)/6218/2022 FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
8	WP(C)/6289/2022 FIXED	DHARANI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. SC, BTC
9	WP(C)/6823/2022	DHRITISHREE BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G RAHUL MR. D M NATH	SC, HEALTH
10	WP(C)/6940/2022	PRADIP CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC, EDU
11	WP(C)/6960/2022	THE MANAGING COMMITTEE OF NAYAPARA BOIDER GAON M.E MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM

12	WP(C)/6961/2022	BIJOY LAKSHMI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/6962/2022	SMTI. SUBHAJYOTI BORGHAIN <b>Versus</b> THE UNIVERSITY GRANT COMMISSION (UGC) AND 2 ORS	MR. P SAIKIA	SC, U G C
14	WP(C)/6969/2022	ABHA RANI BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/6970/2022	LABANYA BALA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/6980/2022	LAKHI NATH CHIENNEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6989/2022	MD. NURZZAMAN MOLLAH AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. L R MAZUMDER M J ABEDIN MR J I MONDAL	SC, ELEM. EDU GA, ASSAM SC, SSA
18	WP(C)/6990/2022	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
19	WP(C)/6991/2022	PARESH CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.
20	WP(C)/6999/2022	PABITRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
21	WP(C)/7001/2022	SABITA DEVI AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
22	WP(C)/7006/2022	SOUTH POINT SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR. S. J. SARKAR	SC, SEC. EDU. SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
23	I.A.(Civil)/2320/2021 FIXED in WP(C)/5636/2021 <b>WITH</b> WP(C)/5636/2021	SARADA KUMAR HALOI <b>Versus</b> TARUN CH. BARMAN  TARUN CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA  MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. I H SAIKIA  SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
24	I.A.(Civil)/3175/2022 B/O in WP(C)/1066/2022 <b>WITH</b> WP(C)/1066/2022	ASHRAF HUSSAIN <b>Versus</b> ALI AKBAR AND 6 ORS.  ALI AKBAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN P. GHOSH  H A AHMED MR. R ALI DR. R HOQUE MR A S SK	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM MR M AHMED
<b>ADMISSION</b>				
25	WP(C)/7624/2015 FIXED  <b>WITH</b>	THE STATE OF ASSAM <b>Versus</b> JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
26	WP(C)/2981/2015	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7

27	<b>WITH</b> WP(C)/3795/2015	SMTI ARUNIMA SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
28	<b>WITH</b> WP(C)/3933/2015	SMTI BIJUMONI SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
29	<b>WITH</b> WP(C)/4108/2015	SMTI RANU OZAH and 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
30	<b>WITH</b> WP(C)/4348/2015	SMTI RUMI BHUYAN and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5
31	<b>WITH</b> WP(C)/4368/2015	SMTI SANDHYARANI DUTTA <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
32	WP(C)/3969/2017 FIXED	PROF. NIDHI SAXENA BHATTACHARYYA and 7 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MS.M D BORAH MR.I KALITA	SC, T U MR. K GOGOI (R-1) ASSTT.S.G.I. SC, U G C
33	WP(C)/6427/2017 FIXED	MS. JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
34	WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	<b>WITH</b> I.A.(Civil)/3550/2019 <b>in</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
	<b>WITH</b> I.A.(Civil)/1895/2021 <b>in</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	
35	<b>WITH</b> Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU <b>Versus</b> PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
36	WP(C)/2639/2020 FIXED	MINA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/1700/2021 B/O	BHABANANDA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D F A AHMED MR. J LASKAR	MRS. K DEVI MR. A K BARUAH (R-4) MR. D BORA (R-4) MS S A KHALIFA SC, EDU
38	WP(C)/2804/2021 FIXED	LATIFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
39	WP(C)/3597/2021 FIXED	ALOKESH CHANDRA RAY AND 62 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM

40	WP(C)/4160/2021 FIXED	DHANADA DIHINGIA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
41	WP(C)/5211/2021 B/O	MAINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU MR J ABEDIN(R- 5) GA, ASSAM MR. D A KAIYUM(R-5) MR. B GOGOI (R-6)
42	WP(C)/5371/2021 FIXED	JOYDEV DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5652/2021 FIXED	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
44	WP(C)/6045/2021 FIXED	CHAHENARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
45	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG
46	WP(C)/18/2022 FIXED	NABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, BTC
47	WP(C)/970/2022 FIXED	MANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
48	WP(C)/1846/2022 FIXED	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
49	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, SEC. EDU. SC, AG
50	WP(C)/2116/2022 B/O	MUKUL CHANDRA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
51	WP(C)/2303/2022 FIXED	DIPTIMONI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WP(C)/2731/2022 B/O	RUPU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU SC, AG MS. R CHOUDHURY MR. S K MEDHI (r-3) SC, FINANCE
53	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
54	WP(C)/2927/2022 FIXED	INCHEBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU SC, AG SC, NCHAC SC, FINANCE
55	WP(C)/3063/2022 B/O	PABITRA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM
56	WP(C)/3072/2022 B/O	ELA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM

57	WP(C)/3575/2022 B/O	RINKY KUMARI BAROI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
58	WP(C)/3758/2022 B/O	FATEMA NARGIS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C
<b>WITH</b>				
59	WP(C)/6244/2022	SMT. FATEMA NARGIS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HIGHER EDU MR. SAILENDRA DEKA MS. J BORO MR J DAS SC, U G C
60	WP(C)/5445/2022 FIXED	TARA BALA BRAHMA @ TARA BALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
61	WP(C)/5524/2022 FIXED	ANAMIKA YADAV <b>Versus</b> THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
62	WP(C)/5648/2022 B/O	MRS. IRINA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
63	WP(C)/6225/2022 FIXED	SMTI MINA HAZARIKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
64	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
65	WP(C)/6355/2022 FIXED	SHAHERA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
66	WP(C)/6358/2022 FIXED	MD. MOTIOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
67	WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MS. N M DEKA (FOR CAVEATOR) SC, BTC
<b>ORDERS</b>				
68	Cont.Cas(C)/181/2019 B/O	DEVANANDA NAOHALIA @ DEBENDU NAOHALIA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA	MR. M U MAHMUD MR S ISLAM MS. R AHMED	MR. R MAJUMDAR
69	Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
70	Cont.Cas(C)/547/2020 B/O	MD. SAMSUL HOQUE <b>Versus</b> PREETAM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR. N J KHATANIAR MR A CHALIHA
71	Cont.Cas(C)/612/2020 FIXED	SUSMITA DEB (SHOME) <b>Versus</b> PHANINDRA JIDUNG, AES and ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR (r-2)

72	Cont.Cas(C)/632/2020 FIXED	DULAL KRISHNA BHATTA <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ORS	MR S KHOUND R SARMAH	SC, HIGHER EDU MR. D SAIKIA MR. D SAIKIA MR S BHUYAN MR R DHAR (R-3) MR. K GOGOI MR S DAS
73	Cont.Cas(C)/314/2021 FIXED	SUNIL KAKATI <b>Versus</b> PHANINDRA JIDUNG and ANR.	MR. R BORUAH	MR. D SAIKIA (R1) MR S M T CHISTIE (R1)
74	WP(C)/1722/2022 FIXED	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
75	WP(C)/1743/2022 FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU
76	I.A.(Civil)/2533/2022 FIXED <b>in</b> Cont.Cas(C)/359/2021 <b>WITH</b> Cont.Cas(C)/359/2021	DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 5 ORS.  DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI  MRS. K DEVI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
77	I.A.(Civil)/2992/2022 B/O <b>in</b> WP(C)/2371/2022 <b>WITH</b> WP(C)/2371/2022	DEWAN SHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  EKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED  MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. R ISLAM  SC, ELEM. EDU GA, ASSAM MR. J AHMED (r-7) MS A HUSSAIN (r-7) MS. N HASINA (r-7) R BEGUM
78	I.A.(Civil)/3033/2022 B/O <b>in</b> WP(C)/4012/2022  <b>WITH</b> WP(C)/4012/2022	MD. ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  MAIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MS A HUSSAIN (r-7,8) MS. N HASINA (r-7,8) R BEGUM (r-7,8)  MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. R ISLAM  SC, ELEM. EDU MR. J AHMED (r-7,8) MS A HUSSAIN (r-7,8) MS. N HASINA (r-7,8) R BEGUM (r-7,8)
79	I.A.(Civil)/3096/2022 WITH LCR, FIXED <b>in</b> WP(C)/6104/2022 <b>WITH</b> WP(C)/6104/2022 CAVT. NO. 09852/022,	AWADHESH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  AVADHESH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI  MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU.  SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
80	WP(C)/5682/2022 FIXED	MURALI BASA <b>Versus</b> ASSAM UNIVERSITY AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ASSAM UNIVERSITY
81	WP(C)/6246/2022 FIXED	MANAB DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, EDU
<b>HEARING</b>				
82	WP(C)/4755/2018 FIXED	KAMAL KR. DAS <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U

83	<b>WITH</b> WP(C)/4271/2018	RIAZUL HAQUE AND 3 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR B KAUSHIK MR. D SARMAH MS. K JAIN MR. P UPADHYAY	SC, G U
84	<b>WITH</b> WP(C)/4434/2018	KALYAN DEKA AND 2 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR. D SARMA MS. K JAIN MR. P UPADHYAY MR. B KASHYAP	SC, G U
85	<b>WITH</b> WP(C)/4762/2018	BIPUL KR. DAS AND 2 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/215/2019 B/O	PRADIP NAMASUDRA <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. N BARUA (R1-R3) MR D BARMAN (R4,R5) MR U SARMA (R1-R3)
<b>MOTION</b>				
2	WP(C)/5150/2022	MRS. RENU DEKA DAS <b>Versus</b> THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, CO OP
3	WP(C)/5463/2022	NAJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MR J ISLAM	SC, AG MR. S K MEDHI SC, A S T C SC, FINANCE
4	WP(C)/5670/2022	SONJOY GOSWAMI AND 3 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION LIMITED AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, APDCL
5	WP(C)/6204/2022 FIXED	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
6	WP(C)/6565/2022	MANIB HARIZAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, HEALTH
7	WP(C)/6625/2022	SUKANTA DEB <b>Versus</b> INDIAN IMMUNOLOGICALS LTD AND 2 ORS	MR. S DUTTA MS. S. MOCHAHARI MR S DUTTA	
8	WP(C)/6671/2022	UMESH SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MRS. S ISLAM MR N Z CHOUDHURY	SC, AG SC, IRRIGATION SC, FINANCE



9	WP(C)/6819/2022 FIXED	BABITA TANTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
10	WP(C)/6965/2022	MD. LATIF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	M M RAHMAN	SC, HEALTH
11	WP(C)/6967/2022	BRIG. D A CHANSARKAR (RETD) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR R GAUR MR J C GAUR M. DEY	DY.S.G.I.
12	WP(C)/6975/2022	AMIN HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	GA, ASSAM SC, HEALTH
13	WP(C)/6981/2022	SUSHILA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
14	WP(C)/6986/2022	GOKUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, AG SC, P H E
15	WP(C)/6988/2022	19852129 SRI BALDEV SINGH @ BALADAB SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
16	WP(C)/6998/2022	DIMBESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b><u>ORDER (STAY VACATING)</u></b>				
17	I.A.(Civil)/2834/2022 WITH WP(C)/1173/2014 (D/O) in WP(C)/3605/2015  <b>WITH</b> WP(C)/3605/2015  <b>WITH</b> I.A.(Civil)/2237/2019 in WP(C)/3605/2015  <b>WITH</b> I.A.(Civil)/2839/2022 in WP(C)/5207/2014	SMTI TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 6 ORS.  DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS  DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MR. J PATOWARY   MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR  MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA  MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) SC, OIL  SC, OIL
18	WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
19	I.A.(Civil)/3150/2022 in Cont.Cas(C)/375/2018	BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND 2 ORS	MS. A TALUKDAR	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA

BISWAJYOTI NATH  
**Versus**  
L. S. SANGSAN AND 2 ORS

MS. A TALUKDAR  
MR. D K SHARMAH

MR. M BHAGABATI (R1, R3)  
MS G BORA (R1, R3)  
MS. B TALUKDAR (R1, R3)  
MR. A K BHUYAN (R2)  
MS. B BHUYAN (R2)  
MS. N CHOUDHURY (R2)  
MR. M BORAH (R2)  
MR. A KHOUND (R2)  
MS S SARMA HAZARIKA  
(R2)  
MR T TASHI (R2)  
MS. Y S PHOM (R2)  
MR. B KONWAR (R1)

**ADMISSION**

20	WP(C)/3654/2016 FIXED	FAIZ UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA and ANR	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	C.G.C. MR.S S ROY ASSTT.S.G.I.
21	WP(C)/6875/2017 B/O	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRT RAJBONSHI MR.B P SINHA	GA, ASSAM MR. R DHAR (SC, PWD)
22	WP(C)/1014/2020	LENIN HUSSAIN <b>Versus</b> MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM MR. S U AHMED (R1) MR. ATIULLAH HAWARI (R1)
23	WP(C)/1087/2020	ADHESH KALUWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
24	WP(C)/1176/2020	PRAMD CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR. M RAHMAN MR D KALITA	GA, ASSAM SC, FOREST DEPTT.
25	WP(C)/1352/2020	AMIT ROY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A SARMA MR D DEKA MR. S CHOWDHURY MR E SHITIRI MR N J KUMAR	MR. S K MEDHI ASSTT.S.G.I.
26	WP(C)/2753/2020	BASAB RANJAN DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R- 1,3,5)
27	WP(C)/2968/2020	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, A G V B
28	WP(C)/4976/2021 B/O	SOMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
29	WP(C)/3496/2022 B/O	ASHOK KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR. R DHAR	ASSTT.S.G.I.
30	WP(C)/5929/2022 FIXED	KAKUMONI BARMAN <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
31	WP(C)/5940/2022	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION

**ORDERS**

32	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. <b>Versus</b> BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MR. S BORA (r-3) MS. R B BORA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
33	Cont.Cas(C)/492/2019	JAMAL AHMED BARBHUIYA <b>Versus</b> ABDUL RAUF AND ORS.	MR. S ROY MR. M H LASKAR	MR. M NATH (R-4) MR G BAISHYA MR. A ROY MR. A BHATTACHARJEE (R-4) MR. A BHATTACHARJEE (R-4) MD. A HASSAN MS. B BORA
34	Cont.Cas(C)/514/2019 FIXED	GOKUL ARANDHARA AND 120 ORS. <b>Versus</b> ASHOTOSH AGNORHOTRI AND 6 ORS.	MR. I ALAM Mr M U Ahmed MR. T SK MR F HAQUE MS. R R BORAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. D NATH MR D KALITA
	<b>WITH</b>			
35	Cont.Cas(C)/515/2019	BISWAJIT GOGOI AND 6 ORS. <b>Versus</b> ASHOTOSH AGNORHOTRI, IAS AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. D NATH MR D KALITA
	<b>WITH</b>			
36	Cont.Cas(C)/698/2019	BROJEN BORAH AND 3 ORS. <b>Versus</b> ASHOTOSH AGNIHOTRI AND ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR F HAQUE	MR. D NATH MR D KALITA
37	WP(C)/2086/2020	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
38	WP(C)/2489/2020	JYOTI PRASAD SHARMA <b>Versus</b> THE CENTRAL BANK OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR R SENSUA MR S DAS	
39	WP(C)/2717/2020	BHARAT SANCHAR NIGAM LTD. <b>Versus</b> THE CENTRAL BOARD OF TRUSTEES AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MR. D DEY (SC, C.B.T)
40	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)
41	I.A.(Civil)/3143/2022 in WP(C)/3201/2020	SAIF UDDIN KHAN <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR D SENAPATI MR. J K GOSWAMI MR. A DEY (R-8) MR D KALITA (R-9) MR H K SARMA ASSTT.S.G.I.

**WITH**  
WP(C)/3201/2020

SAIF UDDIN KHAN  
**Versus**  
THE UNION OF INDIA AND 9 ORS.

MR H R A CHOUDHURY  
GA, ASSAM  
MR F U BARBHUIYA  
MS S DAS

MR G N SAHEWALLA  
GA, ASSAM  
MR. J AHMED (R-10)  
MR. S K MEDHI (r-1)  
MR D SENAPATI  
MRS. A GAYAN  
MS. N K DEVI  
MR. N ANIX SINGH  
MR. A DEY (R-8)  
MR D KALITA (R-9)  
MS. S. TODI  
MR H K SARMA  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,4th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA), FROM ITEM NOS.1-40),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP/109/2022	KAMRUL ALOM CHOUDHURY <b>Versus</b> ON THE DEATH OF LATE KODOR ALI HIS LEGAL HEIRS AND ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
2	CRP/110/2022	ISTEFAR ALAM <b>Versus</b> MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
	<b>WITH</b> I.A.(Civil)/3200/2022 <b>in</b> CRP/110/2022	ISTEFAR ALAM <b>Versus</b> MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
3	CRP(IO)/207/2022	BANDANA KALITA <b>Versus</b> RADHA BORA AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
4	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. <b>Versus</b> SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
<b>ADMISSION</b>				
5	CRP/199/2017	NRIPENDRA CH. BARMAN <b>Versus</b> MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAI-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)
6	RFA/37/2022	JURIMONI BORDOLOI <b>Versus</b> BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
	<b>WITH</b> I.A.(Civil)/3180/2022 <b>in</b> RFA/37/2022	JURIMONI BORDOLOI <b>Versus</b> BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
7	MACApp./769/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	

	<b>WITH</b> I.A.(Civil)/3196/2022 <b>in</b> MACApp./769/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	
8	MACApp./770/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RENU BEGUM LASKAR AND 9 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/3201/2022 <b>in</b> MACApp./770/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RENU BEGUM LASKAR AND 9 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
9	WP(C)/4464/2022	SUBHASH CH. DAS AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH	GA, ASSAM SC, FINANCE SC, GHC
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	RSA/7/2021	SMTI. MINATI DAS AND 10 ORS. <b>Versus</b> MD. ABUL HUSSAIN AND 5 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. B K DAS (R1) MR H P GUWALA (R1)
11	RSA/153/2022	ON THE DEATH OF JASIM UDDIN MAZUMDER, HIS LEGAL HEIRS MUSSTT AYESHA SULTANA LASKAR AND 5 ORS <b>Versus</b> MD. ANIS AHMED LASKAR AND 9 ORS	MR. D CHAKRABARTY	
12	RSA/155/2022	MD. MANNAS ALI <b>Versus</b> MD. ABDUL ALI AND 2 ORS	MR. A K PURKAYASTHA	
<b><u>ORDERS</u></b>				
13	WP(C)/3372/2021 CAVT. NO.04002/021, PART-HEARD, FIXED	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAINE MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
14	<b>WITH</b> WP(C)/3215/2021  CAVT. NO. 04002/021,	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
15	MACApp./39/2011 WITH LCR	SATISH NATH, <b>Versus</b> NIRANJAN CHOUDHURY and 2 ORS,	MR.K R BORA MR.P DEKA MD.ASLAM	MR.S S SHARMA MR.D BARUAH MS.F KHAN MS.L SARMA
16	MACApp./137/2011 WITH LCR	THE ORIENTAL INSURANCE CO.LTD. <b>Versus</b> ON THE DEATH OF SRI SARBESWAR SAIKIA, HIS LEGAL HEIR SMT. MINA SAIKIA and 2 ORS.	MR. S K GOSWAMI MRS. P MEDHI MR. P K SHARMA	MR. R CHAKRABORTY MR. B K DAS MR. G JALAN
17	MACApp./354/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD IDRISH ALI and and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (r-3) TULIKA BORAH (r-3)
	<b>WITH</b> I.A.(Civil)/3700/2019 <b>in</b> MACApp./354/2018	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD IDRISH ALI and and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A AGARWALA
	<b>WITH</b> CO/37/2021 <b>in</b> MACApp./354/2018	MD. IDRIS ALI AND ANR. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 5 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
18	I.A.(Civil)/768/2018 WITH LCR <b>in</b> MACApp./157/2018 <b>WITH</b> MACApp./157/2018	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI DHRUBAJYOTI HAZARIKA and ANR  THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI DHRUBAJYOTI HAZARIKA and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR B PUSHILAL

19	MACApp./101/2019 WITH LCR	NITAI DEB NATH <b>Versus</b> RAJU DAS AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	MRS. S ROY (R2) MR. N K KALITA MRS. P M DUTTA
20	MACApp./103/2019 WITH LCR	SRI MANIK CHANDRA SAHA <b>Versus</b> M/S THE NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR. M A SHEIKH MS. A BEGUM	MRS. B ACHARYA MR M H CHOUDHURY MR. A ACHARYA
21	MACApp./106/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SIMA BEGUM @ DEVI AND 2 ORS	MS. N MODI MR SISHIR DUTTA	MR. J AHMED MS A HUSSAIN
	<b>WITH</b> I.A.(Civil)/833/2019 <b>in</b> MACApp./106/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SIMA BEGUM @ DEVI AND 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
22	MACApp./109/2019 WITH LCR	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI KUNJA BASUMATARY AND 5 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN	MR. R CHETRI (R-6) MR U SAIKIA (R-6) MR N MILI (R-6)
23	MACApp./110/2019 WITH LCR	MRS PRERNA D SHIRA AND 3 ORS <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LTD AND ANR	MR. C S HAZARIKA MS. P BHATTACHARYA	MR. A DUTTA MRS. P M DUTTA
24	MACApp./112/2019 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI KUSUM KONWAR AND 4 ORS	MR. K K BHATTA	
	<b>WITH</b> I.A.(Civil)/667/2019 <b>in</b> MACApp./112/2019	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI KUSUM KONWAR AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
25	MACApp./118/2019 WITH LCR	SAJINA BIBI AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. A DUTTA MD. A AHMED MR H K GOGOI MR. S K PANDEY MR. B GOGOI MRS. P M DUTTA
26	MACApp./494/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1-3) MR. K K DUTTA (R1-3) MR. B GOGOI (R1-3) MR P NAYAK (R1-3) MS. N BORDOLOI (R1-3)
	<b>WITH</b> I.A.(Civil)/3332/2019 <b>in</b> MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/3334/2019 <b>in</b> MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
27	I.A.(Civil)/3208/2019 <b>in</b> MACApp./11918/2019	MD. AZAD ALI AND ANR <b>Versus</b> SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	<b>WITH</b> MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR <b>Versus</b> SRI PINKU SAIKIA AND 2 ORS		
28	CO/12/2020 <b>in</b> MACApp./687/2019	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI REBOTI RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./687/2019	SMTI REBOTI RABHA AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)

29	Review.Pet./30/2020 IN FAO 30/2019(D/O)	SMT. PALLAVI BARUA <b>Versus</b> SHRI KAUSHIK BARUA AND ANR	MR A SHARMA MR. M KALITA	
30	MACApp./153/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LAKHIMAI TERONPI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
31	MACApp./206/2021 WITH LCR	RIMPI PATGIRI @ RIMPI PATGIRI DAS <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. K K DEY MR V K BAROOAH
32	I.A.(Civil)/261/2021 <b>in</b> MACApp./10187/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
	<b>WITH</b> MACApp./10187/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS. E	MR. A DUTTA	
	<b>WITH</b> I.A.(Civil)/10190/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA	
33	MACApp./210/2022 WITH LCR 2 FILES	M/S NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI KALITA AND 6 ORS	MR J JOHN MS. R DEVI	MR D MONDAL
	<b>WITH</b> CO/34/2022 <b>in</b> MACApp./210/2022	BHARATI KALITA AND 3 ORS. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR. K K BHATTA
	<b>WITH</b> I.A.(Civil)/2738/2022 <b>in</b> MACApp./210/2022	SMTI. BHARATI KALITA AND 3 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. R GOSWAMI MR D MONDAL	
34	I.A.(Civil)/249/2022 <b>in</b> RSA/12/2022	HAJI ABDUL MALIK <b>Versus</b> MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
	<b>WITH</b> RSA/12/2022	HAJI ABDUL MALIK <b>Versus</b> MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
35	I.A.(Civil)/316/2022 <b>in</b> RFA/11101/2021	M/S ASSAM TRADE CORPORATION AND ANR <b>Versus</b> SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R- 1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R- 1,2)
	<b>WITH</b> RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. <b>Versus</b> SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	
36	I.A.(Civil)/380/2022 WITH LCR <b>in</b> MACApp./205/2021	RUPANJALI BORDOLOI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR. A R AGARWALA MR A AGARWALA	MR. R C PAUL



	<b>WITH</b> MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
	<b>WITH</b> I.A.(Civil)/1444/2021 <b>in</b> MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
37	I.A.(Civil)/1694/2022 IN MAC.APP. 564/2017(D/O) <b>in</b> MACApp./564/2017	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDRASAKHI DEVI and 4 ORS	MR. S DUTTA	
38	I.A.(Civil)/1765/2022 IN MAC.APP. 229/2016(D/O) <b>in</b> MACApp./229/2016	SBI GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI RAJLAKHI SINHA and 6 ORS.	MS. M SAIKIA MS. P BORTHAKUR	
39	I.A.(Civil)/1822/2022 <b>in</b> RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. <b>Versus</b> SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	<b>WITH</b> RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 4 ORS. <b>Versus</b> SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
40	I.A.(Civil)/2848/2022 WITH LCR <b>in</b> FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
	<b>WITH</b> FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/537/2020 <b>in</b> FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
41	<b>WITH</b> FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/594/2020 <b>in</b> FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
42	I.A.(Civil)/3040/2022 WITH LCR 2 FILES <b>in</b> MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR

	<b>WITH</b> MACApp./199/2020	ORIENTAL INSURANCE CO LTD <b>Versus</b> SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
	<b>WITH</b> I.A.(Civil)/1013/2022 <b>in</b> MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR. S K SANGANERIA	
43	I.A.(Civil)/3147/2022 <b>in</b> MACApp./14/2022	RINA DOLEY AND 4 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR D MONDAL	MR T KALITA
	<b>WITH</b> MACApp./14/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RINA DOLEY AND 6 ORS.	MR T KALITA MR. A KAKATI	MR D MONDAL (R1-R5)
44	I.A.(Civil)/3182/2022 <b>in</b> MACApp./12775/2022	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUMI MEDHI AND 4 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	
	<b>WITH</b> MACApp./12775/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUMI MEDHI AND 4 ORS. E	MR SISHIR DUTTA	
	<b>WITH</b> I.A.(Civil)/12777/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUMI MEDHI AND 4 ORS. E	MR SISHIR DUTTA	
45	I.A.(Civil)/3193/2022 <b>in</b> RFA/12409/2022	PIYALI DOSS <b>Versus</b> MANIK CHANDRA DUTTA	MR. B K BHATTACHARJEE MS. P SAHA	
	<b>WITH</b> RFA/12409/2022 (Filing Number)	PIYALI DOSS <b>Versus</b> MANIK CHANDRA DUTTA A	MR. B K BHATTACHARJEE	
46	I.A.(Civil)/3199/2022 <b>in</b> MACApp./12181/2022	PRAFULLA DUTTA <b>Versus</b> THE NATIONAL INSURANCE COM LTD. AND 2 ORS.	B R DAS MS M BHARATI	
	<b>WITH</b> MACApp./12181/2022 (Filing Number)	PRAFULLA DUTTA . <b>Versus</b> THE NATIONAL INSURANCE COM.LTD AND 2 ORS . B	B R DAS	
<b><u>STAY MATTERS</u></b>				
47	Tr.P.(C)./82/2015	SMT. SUMITRA ROY <b>Versus</b> RAJU ROY	MR.B CHAKRABORTY MR.U DAS MR.K DHAR MS.S SARMA	
48	CRP/25/2020 WITH LCR	MUSTAK AHMED <b>Versus</b> AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
49	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
50	Tr.P.(C)./6/2021	ARUNDHATI DAS <b>Versus</b> DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6956/2022 PART-HEARD, FIXED	SMT. PROFICIENCY DIENGDOH <b>Versus</b> UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
2	WP(C)/6957/2022 PART-HEARD, FIXED	ADRIAN DIENGDOH <b>Versus</b> UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
3	Cont.Cas(C)/580/2022	SAGUFA AHMED <b>Versus</b> SABIR AHMED	MR. D GOSWAMI	
4	Cont.Cas(C)/603/2022	HARENDRA BASUMATARY <b>Versus</b> ANURAG GOEL, I.A.S. AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	
5	WP(C)/6670/2022 FIXED	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO-OPERATION DEPTT.
6	WP(C)/6702/2022 FIXED	AMJAD ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD R ISLAM MR D N SARMA S K DAS MS. M BEGUM	SC, P AND R.D. GA, ASSAM
7	WP(C)/6742/2022 FIXED	GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
8	WP(C)/6879/2022 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM
9	WP(C)/6959/2022	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, P AND R.D. GA, ASSAM

10	WP(C)/6963/2022	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	SC, A G V B
11	WP(C)/6964/2022	SUBRATA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, REVENUE
12	WP(C)/6966/2022	MOSTAK AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
13	WP(C)/6968/2022	PRATAP BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE
14	WP(C)/6971/2022 CAVT. NO.12652/022,	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
15	WP(C)/6972/2022	MD. BABAR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
16	WP(C)/6976/2022	ABDUL SALAM AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
17	WP(C)/6978/2022	ASSENT CHEMICALS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MS A ROY	SC, P H E
18	WP(C)/6979/2022	GOUTAM BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
19	WP(C)/6982/2022	BARUN KUMAR DAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	DY.S.G.I. SC, BTC SC, PWD
20	WP(C)/6983/2022	MD.ROSHID AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/6985/2022	SMT. BAJANTI KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/6987/2022	BHIMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS. N BORDOLOI	GA, ASSAM SC, BTC
23	WP(C)/6993/2022	BIOLET DURA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	DY.S.G.I.
24	WP(C)/6997/2022	SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM
25	WP(C)/7007/2022 CAVT. NO.12762/022, B/O	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR D KALITA	GA, ASSAM MS. R DUTTA FOR CAVEATOR SC, IWT
26	WP(C)/7009/2022	M/S SATNAM GLOBAL INFRAPROJECTS LTD., <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
27	I.A.(Civil)/3167/2022 FIXED in WP(C)/6799/2022 <b>WITH</b> WP(C)/6799/2022	ABUL HUSSAIN BARBHUIYA <b>Versus</b> SELIM UDDIN LASKAR  SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS. S B CHOUDHURY MR. S K DAS  MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	MR H R A CHOUDHURY SC, P AND R.D. GA, ASSAM  SC, P AND R.D. GA, ASSAM

**ADMISSION**

28	WP(C)/4982/2018 PART-HEARD, FIXED	JAGADISH CHANDRA BRAHMA <b>Versus</b> UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
29	WP(C)/3797/2020 FIXED	DINESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
30	WP(C)/495/2021 B/O	KHARGESWAR DEKA AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
31	WP(C)/570/2021 B/O	MUKUL MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka MR. B BHARALI MR M BARMAN S I AKAND	GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE
32	WP(C)/3308/2021 FIXED	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR J ABEDIN (R11, 12, 13, 14, 15, 16, 17 AND R18) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM (R11, 12, 13, 14, 15, 16, 17 AND R18) MS. M BARMAN MR. M S MONDAL (R11, 12, 13, 14, 15, 16, 17 AND R18)
33	WP(C)/4175/2021 FIXED	SAURABH KUMAR KALITA <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. H N SARMA	MR. A K SAHEWALLA (R-1 TO 4) MR. W SHARMA (R-1 TO 4) MR P GOGOI (R-1 TO 4)
34	WP(C)/4250/2022 B/O	GULO BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/4257/2022 B/O	MANIKA RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
36	WP(C)/4328/2022 FIXED	RANU SHOME AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-1,3 TO 5) SC, K A A C MR. J CHUTIA, SC, KAAC (R-7) MR. B GOGOI, SC, FINANCE DEPTT. ASSAM (R-2)
37	WP(C)/4394/2022 FIXED	RANU SHOME AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
38	WP(C)/4549/2022	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
	<b>WITH</b>			
39	WP(C)/4021/2022	M/S DRILLMEC S.P. A <b>Versus</b> OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL

40	WP(C)/5675/2022	M/S SAI ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
	<b>WITH</b>			
41	WP(C)/890/2021	M/S. NEZONE SNACKS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
	<b>WITH</b>			
42	WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b>			
43	WP(C)/7065/2021	EMAMI LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
44	WP(C)/234/2022	MARICO LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
45	WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
46	WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
47	WP(C)/383/2022	JYOTHY LABS LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
48	WP(C)/396/2022	JYOTHY LABS LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
49	WP(C)/428/2022	DYNA ROOF PVT. LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
50	WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. <b>Versus</b> UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
51	WP(C)/436/2022	M/S AJANTA PHARMA LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.

52	<b>WITH</b> WP(C)/444/2022	HAVELLS INDIA LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
53	<b>WITH</b> WP(C)/605/2022	SUN PHARMA LABORATORIES LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
54	<b>WITH</b> WP(C)/705/2022	M/S FOCE INDUSTRIES <b>Versus</b> THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	<b>WITH</b> I.A.(Civil)/260/2022 <b>in</b> WP(C)/705/2022	M/S FOCE INDUSTRIES <b>Versus</b> THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
55	<b>WITH</b> WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
56	<b>WITH</b> WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
57	<b>WITH</b> WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
58	<b>WITH</b> WP(C)/1265/2022	CREATIVE PROPACK LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
59	<b>WITH</b> WP(C)/1280/2022	M/S ACME INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
60	<b>WITH</b> WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
61	<b>WITH</b> WP(C)/1518/2022	M/S MAA DURGA STEEL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
62	<b>WITH</b> WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
63	<b>WITH</b> WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.



64	<b>WITH</b> WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
65	<b>WITH</b> WP(C)/1668/2022	HETERO HEALTHCARE LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
66	<b>WITH</b> WP(C)/1865/2022	DURA ROOF PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
67	<b>WITH</b> WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
68	<b>WITH</b> WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
69	<b>WITH</b> WP(C)/3005/2022	M/S SBM ROOFINGS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
70	<b>WITH</b> WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
71	<b>WITH</b> WP(C)/4193/2022	M/S. NEZONE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
72	<b>WITH</b> WP(C)/4629/2022	M/S POLYCON INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
73	WP(C)/5766/2022 B/O	MUSTAQUE AHMED TALUKDAR AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, NHAI SC, REVENUE ASSTT.S.G.I. SC, PWD
74	WP(C)/5951/2022 FIXED	BOARD OF DIRECTORS OF DHUBRI WHOLESALE CONSUMERS CO-OPERATIVE STORES LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
75	WP(C)/6108/2022	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
76	<b>WITH</b> WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

77	<b>WITH</b> WP(C)/6112/2022	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
78	<b>WITH</b> WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
79	WP(C)/6347/2022 FIXED	DHARANIDHAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, P AND R.D. MS. M BARMAN, GA, ASSAM MR. S DUTTA, SC, P&RD DEPTT., ASSAM
80	WP(C)/6544/2022 FIXED	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
<b>ORDERS</b>				
81	WP(C)/6687/2022 B/O	HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S B LASKAR	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
82	WP(C)/7797/2017 FIXED	OIL INDIA LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	MR. S DEKA GA, ASSAM MR. B. DUTTA R SARMAH (R-3) MR J BORAH (R-3) MR. K KAKOTI (R-3) MS. J BORO
83	<b>WITH</b> WP(C)/6290/2017	NANDLALL and SONS TEA INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. S DEKA MR. B. DUTTA MR.S BANIK R SARMAH MR J BORAH MR. K KAKOTI MS. J BORO MR.M K RONGPI	GA, ASSAM
<b>STAY MATTERS</b>				
84	WP(C)/3271/2022	JAYDEEP GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
85	WP(C)/3295/2022	JAYDEEP GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022

8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2884/2022	MD. SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
2	Bail Appln./2885/2022	KORIFUL BEGUM @ KARIMON BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
3	Bail Appln./2887/2022	SUNIL CHANDRA NATH @ SUNIL KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./2888/2022	KOBAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
5	Bail Appln./2889/2022	SAHINUR ALOM @ SHANUR ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
6	Bail Appln./2890/2022	ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
7	Bail Appln./2893/2022	ABU SHAHID <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
8	Bail Appln./2894/2022	JOY BIJOY KUTUM @ ITESWAR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	Bail Appln./2896/2022	RUBUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
10	Bail Appln./2902/2022	PABAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

11	Bail Appln./2904/2022	DIPJYOTI BORUAH @ BARUAH <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. D K NATH	PP, ASSAM
<b><u>MOTION</u></b>				
12	CrI.Pet./868/2022 FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
13	CrI.Pet./883/2022 WITH LCR 1 FILE, FIXED	DEEJYOTI DAS @ DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
14	AB/3228/2022	MAMUN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
15	AB/3229/2022	EKBAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
16	AB/3234/2022	MONALISHA SARMAH CHALIHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./2331/2022 FIXED	NITISH KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
18	Bail Appln./2684/2022 FIXED	SHAHADAT HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
19	Bail Appln./2710/2022 FIXED	FAIZ AHMED CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	AB/2336/2022 FIXED	ARIJIT SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
21	AB/2431/2022 FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
22	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
23	AB/2523/2022 FIXED	RAJA TANTI @ SAYTONARAYAN TANTI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
24	AB/2542/2022 B/O	TAJIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
25	AB/2555/2022 FIXED	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	MR. D HUSSAIN MR. R A CHOUDHURY PP, ASSAM
26	AB/2685/2022 FIXED	PRACHUJYA BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
27	AB/2722/2022 FIXED	APPU HUSSAIN CHOUDHURY @ MD. APPU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. M CHATTERJEE MR. M R ISLAM	PP, ASSAM
28	AB/2735/2022 FIXED	RANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM

29	AB/2739/2022 FIXED	RUPJYOTI SARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
30	AB/2740/2022 FIXED	NITU BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
31	AB/2742/2022 FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
32	AB/2760/2022 FIXED	MD. SADIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
33	AB/2777/2022 FIXED	ABDUL MANNAN @ RITU AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. P K MUNIR MS. M KHATUN MR. A. GAYAN	PP, ASSAM
34	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
35	AB/2800/2022 FIXED	AL AMIN LASKAR @ JHONI LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	PP, ASSAM
36	AB/2808/2022 FIXED	SANTOSH ROY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
37	AB/2827/2022 FIXED	KASER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
38	AB/2839/2022 FIXED	NIKHIL DUTTA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
39	AB/2845/2022 FIXED	JAHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
40	<b>WITH</b> Bail Appln./2511/2022	JAHEDUL ISLAM SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
41	AB/2866/2022 FIXED	SAHIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
42	AB/2877/2022 FIXED	MAMU SAIKIA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
43	AB/2931/2022 FIXED	NURUL ISLAM AHMED @ NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
44	AB/3007/2022 FIXED	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
45	AB/3008/2022 FIXED	JAMILA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
46	AB/3011/2022 FIXED	CHOW HINAYA MUNGLANG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR H K NATH	PP, A P
47	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
48	AB/3022/2022 FIXED	JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY MR M RAHMAN	PP, ASSAM

49	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
50	AB/3126/2022 FIXED	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
51	<b>WITH</b> AB/2757/2022	EKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
<b>ORDERS</b>				
52	Review.Pet./135/2022 WP(C) 486/2019(D/O)	THE UNION OF INDIA AND 4 ORS <b>Versus</b> EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	
53	I.A.(CrI.)/435/2022 FIXED	HARUN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	PP, ASSAM
54	I.A.(CrI.)/544/2022 FIXED in AB/2225/2022 <b>WITH</b> AB/2225/2022	MS SHARADI SHREEMOYEE <b>Versus</b> THE STATE OF ASSAM AND ANR  AJAY BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS  MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. V A CHOWDHURY PP, ASSAM  MR. N N B CHOUDHURY MR. M DEWAN MR S DAS PP, ASSAM
<b>HEARING</b>				
55	CrI.Pet./951/2018 WITH LCR 2 FILES, FIXED	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. <b>Versus</b> RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-33), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2883/2022	HARUN RASHID @ MD HARUN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
2	Bail Appln./2886/2022	MD. MOINUL HAQUE @ GURABATTU <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
3	Bail Appln./2892/2022	NASHIR UDDIN MONDAL @ NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
4	Bail Appln./2895/2022	BUBUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
5	Bail Appln./2897/2022	MOHIDUL ISLAM @ MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
6	Bail Appln./2898/2022	BIKRAM DEBBARMA <b>Versus</b> NARCOTICS CONTROL BUREAU (NCB)	MR N J DAS	SC, NCB
7	Bail Appln./2899/2022	MD. ALOM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
8	Bail Appln./2900/2022	MITHUN BORO <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
9	Bail Appln./2901/2022	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
10	Bail Appln./2903/2022	RAHUL DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM



11	Bail Appln./2906/2022	RAFED ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	Bail Appln./2907/2022	MD. ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
13	Bail Appln./2908/2022	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
<b>MOTION</b>				
14	Tr.P.(CrI.)/33/2022 B/O	ANUP DEY AND 3 ORS <b>Versus</b> PIKU DEY	MR B SINHA	
15	CrI.Pet./1104/2022	SIMI BORGHAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
16	AB/3223/2022	ARUNIMA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
17	AB/3224/2022	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
18	AB/3230/2022	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	
19	AB/3232/2022	RAJIB PEGU <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/3237/2022	PARTHA PRATIM BHARADWAJ <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA P. MEDHI MS P DUTTA	PP, ASSAM
<b>ADMISSION</b>				
21	W.P.(CrI.)/5/2019	BIJOY LAKHI GARG <b>Versus</b> AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
22	Tr.P.(CrI.)/12/2021	NIRAJ PAREEK <b>Versus</b> SMTI. NISHA SHARMA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
23	Tr.P.(CrI.)/16/2021	RAM CHANDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) MR D NANDI PP, ASSAM
<b>BAIL HEARING (BA)</b>				
24	Bail Appln./1835/2022 WITH CASE DIARY, FIXED	MOHAMMAD SHAKIB AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
25	Bail Appln./2378/2022 FIXED	RAHUL PRASAD <b>Versus</b> THE STATE OF ASSAM	MR S M T CHISTIE MR T THAKURIA	PP, ASSAM
26	Bail Appln./2408/2022 FIXED.	MINTU DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
27	Bail Appln./2501/2022 WITH CASE DIARY AND CASE RECORD, FIXED	UTTAM RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM
28	Bail Appln./2513/2022 FIXED	APIZUL RAHMAN @ OPIOL <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM

29	Bail Appln./2524/2022 FIXED	SABIR AHMED @ ALFAZ AHMED @ SABIR @ MD SABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY	PP, ASSAM
30	Bail Appln./2554/2022 FIXED	MUBARAK HUSSAIN @ MD. MOBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
31	Bail Appln./2720/2022 FIXED	RAJU SAKTHIVEL <b>Versus</b> CBI	MR. A. RAJARAJAN MR. S RAJ GANESH	SC, CBI
32	Bail Appln./2739/2022 FIXED	SAMIR OZHA <b>Versus</b> THE STATE OF ASSAM	MRS. P B BORDOLOI MR. U CHOUDHURY	PP, ASSAM
33	Bail Appln./2752/2022 FIXED	HIRANJYOTI BORO <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA N GAUTAM	PP, ASSAM
34	Bail Appln./2827/2022 FIXED	PINKU KUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM

**BAIL HEARING**

35	AB/1241/2022	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
36	<b>WITH</b> AB/1205/2022	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
37	AB/1854/2022	BALI BIBI <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
38	AB/2234/2022 WITH CASE RECORD, FIXED	PRATAP PASER <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
39	AB/2285/2022 FIXED	SAHIDUL ALOM MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
40	AB/2920/2022 FIXED	JOINAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. Z HAMMAD	PP, ASSAM
41	AB/2966/2022 FIXED	PARAMANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
42	AB/2968/2022 FIXED	RUPAK DAS @ RUPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
43	AB/3003/2022 FIXED	DHRITISHMAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MS H B BARMAN	PP, ASSAM

**ORDERS**

44	I.A.(CrI.)/1028/2018 WITH LCR (TWO FILES). <b>in</b> CrI.A./396/2018 <b>WITH</b> CrI.A./396/2018	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
45	W.P.(CrI.)/9/2020	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
46	Review.Pet./32/2021 WP(C) 7371/2018(D/O)	VISHWATMA @ BHARAT GANDHI <b>Versus</b> THE STATE OF NAGALAND AND 2 ORS SMT. KESHI CHOUHAN AND 4 ORS. <b>Versus</b> SMT. SANMATI CHOUHAN AND 11 ORS.	MS. B S GOYAL MR. A J HAZARIKA MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	GA, NAGALAND MR. P MAHANTA GA, ASSAM SC, AG SC, FINANCE

47	<b>WITH</b> WP(C)/4546/2017	KESHI CHOUHAN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR H R A CHOUDHURY MR.S CHAUHAN MR F U BARBHUIYA MR.A R SHOME MR.S CHAUHAN MS. P SAHARIA (R7 TO R11) MS S DAS MR. J M SULAIMAN	GA, ASSAM MR. P MAHANTA (R-7 to 11) SC, TREASURY AG, ASSAM SC, FINANCE
48	Tr.P.(CrI.)/3/2022	ROHAN SEAL SHARMA <b>Versus</b> PRIYA DUTTA SEAL SHARMA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	B J BAROOAH MR. M B U AHMED
49	I.A.(CrI.)/115/2022 <b>in</b> CrI.A./1565/2022	MEHARUL ISLAM @ MEHERUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
	<b>WITH</b> CrI.A./1565/2022 (Filing Number)	MEHARUL ISLAM @ MEHERUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/5064/2022	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY MR. N J KHATANIAR MS. P ADHIKARI	GA, ASSAM SC, P W D
<b>ADMISSION</b>			
2 WP(C)/2057/2017	SRI RAJDHANI INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
3 WP(C)/5635/2017 FIXED	JABUL AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
4 WP(C)/149/2020	SUMAN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
5 WP(C)/1969/2020 CAVT. NO.0187/2020	OIL AND GAS EMPLOYEES UNION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) MR B D DAS (R-7) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C
6 WP(C)/2454/2020	BABUL DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G J SHARMA MR S NATH	SC, WATER RESOURCE
7 WP(C)/5257/2020 B/O	LAKHI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE

8	WP(C)/5565/2020	SAGIR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN, CGC
	<b>WITH</b>			
9	WP(C)/5624/2021	BHUPEN DAIMARY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
10	WP(C)/5625/2021	MD. MOKSHED ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
11	WP(C)/2861/2021	ASHYUTANANDA HAZARIKA AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
	<b>WITH</b>			
12	Cont.Cas(C)/66/2022	ZAFOR ALI AND 2 ORS. <b>Versus</b> BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
13	WP(C)/3688/2021 B/O	MD. HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R DeKa MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
14	WP(C)/3888/2021	BIJAN KUMAR DAS <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
	<b>WITH</b>			
15	WP(C)/3370/2021	SAMSUL HAQUE <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
16	WP(C)/5560/2021 B/O	SABBIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
17	WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b>			
	I.A.(Civil)/1805/2021 <b>in</b> WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b>			
18	WP(C)/5472/2021	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
19	WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST

	<b>WITH</b> I.A.(Civil)/1789/2021 <b>in</b> WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b> I.A.(Civil)/832/2022 <b>in</b> WP(C)/5701/2021	BISHWAJIT GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	<b>WITH</b> I.A.(Civil)/1661/2022 <b>in</b> WP(C)/5701/2021	KHELAN GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
20	LA.App./9/2022 FIXED	DULAGRAM TEA LTD. <b>Versus</b> THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2374/2022 <b>in</b> LA.App./9/2022	DULAGRAM TEA LTD. <b>Versus</b> THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
21	LA.App./8/2022	PALLORBUND TEA LTD. <b>Versus</b> THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2127/2022 <b>in</b> LA.App./8/2022	PALLORBUND TEA LTD. <b>Versus</b> THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
22	WP(C)/555/2022	KANISKA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	SC, HIGHER EDU
23	WP(C)/1824/2022	MANNAS ALI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MS B DEVI MR. C DAS	MR S DUTTA MS. M CHOUDHURY MS C BORAH
24	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
25	<b>WITH</b> WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
26	WP(C)/2669/2022	THE SONAPUR TEA CO. PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
27	WP(C)/2827/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
28	<b>WITH</b> WP(C)/2830/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
29	<b>WITH</b> WP(C)/2851/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
30	<b>WITH</b> WP(C)/2855/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE

31	WP(C)/2860/2022 WITH LCR	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
32	WP(C)/2874/2022	KALYAN NATH <b>Versus</b> THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
33	WP(C)/3129/2022	KRISHNA CHETRI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
34	WP(C)/3470/2022 FIXED	AMAL BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
35	WP(C)/3945/2022 B/O	M/S RA MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. A Y CHOUDHURY (R-6) MRS. Z AKHTAR (R-6) MR. T A CHOUDHURY (R-6) MR M DEY (R-6) SC, PWD
36	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2466/2022 <b>in</b> WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
37	WP(C)/4985/2022 FIXED	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	H A AHMED MR M AHMED MR. A HUSSAIN	SC, CO OP GA, ASSAM
	<b>WITH</b>			
38	WP(C)/4868/2022	MD. MAINUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
39	WP(C)/4886/2022	NILAKANTA BARUAH AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
40	WP(C)/4920/2022	BICHITRA SARMA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
41	WP(C)/4943/2022	DURLAV SARMAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
42	WP(C)/4974/2022	HARI KALITA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
43	WP(C)/5936/2022	NOBLE GODSON BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
44	Cont.Cas(C)/793/2015 FIXED	RANA PRASAD NATH <b>Versus</b> SMTI. JAYASHREE DAULAGUPU, I.A.S. and ORS.	MR.S BORA MR P KATAKI MR S P DAS MR A ALAM MR.S M T CHISTIE	MR J CHUTIYA(R-5, 6) MS. S KEMPRAI (R-5, 6)
45	I.A.(Civil)/1591/2017 <b>in</b> LA.App./294059/2017	THE GENERAL MANAGER and ANR, <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR Z HUSSAIN (R1, R3-6) MR Z HUSSAIN (R1, R3-6) MS. N BEGUM (R1, R3-6) MR. M HOQUE (R1, R3-6)

	<b>WITH</b> LA.App./294059/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS	MR.U K GOSWAMI	
46	Cont.Cas(C)/322/2020	ANWAR HUSSAIN AHMED <b>Versus</b> NARAYAN DAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. P N GOSWAMI MR. P N GOSWAMI
47	WP(C)/932/2020 B/O	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS	SC, CO OP GA, ASSAM
48	I.A.(Civil)/1781/2020 <b>in</b> LA.App./293442/2017	THE GENERAL MANAGER AND ANR <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
	<b>WITH</b> LA.App./293442/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SRI PRADIP BASUMATARY and 3 ORS		
	<b>WITH</b> I.A.(Civil)/1590/2017	THE GENERAL MANAGER and ANR, <b>Versus</b> PRADIP BASUMATARY and 3 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R- 2&3)
	<b>WITH</b> I.A.(Civil)/1782/2020	THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (r-1,4,5) MR. M HOQUE (r-1,4,5)
	<b>WITH</b> I.A.(Civil)/1783/2020	THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (r-1,4,5) MR. M HOQUE (r-1,4,5)
49	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O) FIXED	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
50	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	MR. T U LASKAR (r-10) SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
51	WP(C)/6138/2021 B/O	GOKUL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
52	<b>WITH</b> WP(C)/6139/2021	DWIJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
53	WP(C)/6649/2021	T. J. BISWAJIT MAHENGIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P N SARMA MR. R P SARMAH MR. D DOLEY	MR. D K JAIN (R-4) MR. P MAHANTA (R-3) MR. R B GOHAIN (R-3) MR A KHARSOHUM (R-3) SC, FOREST
54	Cont.Cas(C)/10/2022 B/O	ABDUL MAJID SK <b>Versus</b> M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. K GOGOI (R-3) MR. A J HAZARIKA (r-2) MS. N BORDOLOI (r-1) MS. N RAJMEDHI (r-2) MS. P N SUMI (r-2)
55	Cont.Cas(C)/134/2022	SOMER ALI <b>Versus</b> BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
56	I.A.(Civil)/2556/2022 FIXED <b>in</b> WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS



	<b>WITH</b> WP(C)/7454/2019	RAMENDRA BHUSAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN
	<b>WITH</b> I.A.(Civil)/1910/2020 <b>in</b> WP(C)/7454/2019	DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
57	I.A.(Civil)/2829/2022 WITH MACApp./288/2018(D/O) WITH MACApp./497/2019 (D/O) <b>in</b> MACApp./288/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BOSITON BIBI AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
58	I.A.(Civil)/2900/2022 FIXED <b>in</b> WP(C)/5834/2022 <b>WITH</b> WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM
	<b>WITH</b> WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM MR S MUKTAR (r-7)
59	<b>WITH</b> WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM
60	I.A.(Civil)/3123/2022 FIXED <b>in</b> WP(C)/6571/2022 <b>WITH</b> WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
	<b>WITH</b> WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
61	I.A.(Civil)/3181/2022 <b>in</b> WP(C)/4017/2022 <b>WITH</b> WP(C)/4017/2022	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	GA, ASSAM ASSTT.S.G.I. SC, BTC
	<b>WITH</b> WP(C)/4017/2022	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM ASSTT.S.G.I. SC, BTC
62	WP(C)/4583/2022 B/O <b>WITH</b> WP(C)/4584/2022	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
63	<b>WITH</b> WP(C)/4584/2022	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
64	<b>WITH</b> WP(C)/4607/2022	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
65	<b>WITH</b> WP(C)/4609/2022	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
66	WP(C)/6143/2022	GIRENDRA BORO <b>Versus</b> THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC

67	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
68	WP(C)/6569/2022 FIXED	KHUSHI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	SC, P AND R.D. GA, ASSAM
<b><u>STAY MATTERS</u></b>				
69	WP(C)/1037/2022	PRANAB JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
<b>WITH</b>				
70	WP(C)/1357/2022	BALURAM BORGHAIN @ BULU BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
<b>WITH</b>				
71	WP(C)/1881/2022	BINA BABU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
<b>WITH</b>				
72	WP(C)/3737/2022	MD. FAKRUL ISLAM @ MAKHAN ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
<b>WITH</b>				
73	WP(C)/4013/2022	AJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA	GA, ASSAM
<b>WITH</b>				
74	WP(C)/5243/2022	PARAMANANDA RAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/1013/2021 in WP(C)/2455/2021	HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
	<b>WITH</b> WP(C)/2455/2021	DR. HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
2	I.A.(Civil)/2877/2022 FIXED in WP(C)/3113/2022	THE NATIONAL INSURANCE COMPANY AND 3 ORS. <b>Versus</b> DEBASHREE CHOUDHURY	MR. B C DAS MS. A DAS	MS. P CHAKRABORTY MS A DAS
	<b>WITH</b> WP(C)/3113/2022	DEBASHREE CHOUDHURY <b>Versus</b> THE NATIONAL INSURANCE COMPANY AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS	MR. B C DAS MS A DAS

#### **ADMISSION**

3	WP(C)/2379/2016	AKHTAR HUSSAIN and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
4	WP(C)/2745/2019	MITHLESH KUMAR DEVEDI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
5	WP(C)/57/2020	SANKAR RAJ SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	SC, HEALTH
6	WP(C)/383/2020	HEMI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	GA, ASSAM
7	WP(C)/826/2020 FIXED	JUNEDHAR DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD

8	WP(C)/1132/2020	MAHUA DUTTA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
9	WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
10	WP(C)/2525/2020	M/S. D.B.CONSTRUCTION <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS	MR. S CHETIA MR. J P MORE	S N SARMA (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS E BHARALI MS. S GHOSH (R1-R4) MR G K DEKA (R1-R4) SC, I O C
11	WP(C)/2697/2020	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	MR. P N GOSWAMI SC, FOREST
12	WP(C)/2869/2020	MRITYUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, APSC
13	WP(C)/3778/2020	PRATIBHA BAISHYA @ PRATIVA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B KUMAR	GA, ASSAM
14	WP(C)/3915/2020	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
15	WP(C)/4257/2020	BINA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE
16	WP(C)/4635/2020	KANKANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
17	WP(C)/5013/2020	SRIMATI ARUNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
18	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
19	WP(C)/8423/2019	AJOY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
20	WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
21	WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
22	WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
23	WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH

24	<b>WITH</b> WP(C)/9198/2019	OM BAHADUR CHETRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
25	<b>WITH</b> WP(C)/9377/2019	SRI APURBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
26	<b>WITH</b> WP(C)/9388/2019	SRI NABAJIT PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
27	<b>WITH</b> WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
28	<b>WITH</b> WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
29	WP(C)/5459/2020	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN <b>Versus</b> THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
30	WP(C)/5781/2020	LOKNATH BORA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
31	WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
32	WP(C)/1278/2021	RAJ KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
33	<b>WITH</b> WP(C)/2417/2021	HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
34	<b>WITH</b> I.A.(Civil)/940/2021 <b>in</b> WP(C)/2417/2021	HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
34	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
35	<b>WITH</b> WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
36	WP(C)/5328/2021 FIXED	PROMOD CHANDRA KAKATI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
37	WP(C)/5677/2021	MUKUL HAZARIKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	SC, PNRD
38	WP(C)/2700/2022	AMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MR. S A B KHABIR	SC, AG MR. S K MEDHI (r-4) SC, PWD SC, FINANCE
39	WP(C)/3069/2022	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM

40	WP(C)/3473/2022	MONUWARA BEGUM @ MONUWAARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, AG
41	WP(C)/5088/2022	DOLEE BHUYAN <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
42	WP(C)/5089/2022	BEAUTY BORAH <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
43	WP(C)/5093/2022	JYOTISH KUMAR SUTRADHAR <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
44	WP(C)/5357/2022 FIXED	MOMTAJ HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
45	WP(C)/5794/2022	DARASH MATHUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM
46	WP(C)/6138/2022	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC

**ORDERS**

47	Cont.Cas(C)/478/2016	MISS. AKLIMA KHATUN <b>Versus</b> UDAYAN HAZARIKA and 3 ORS.	MR.F U BORBHUIYA MR.A AHMED MR.A MATIN	MS. R B BORA
48	Cont.Cas(C)/346/2017	SOURAV DAS <b>Versus</b> Mr ANANTA LAL GYANI	MR.M U MONDAL MS N NASRIN MD I H KHAN	MS.M BARMAN MR. D NATH
49	Cont.Cas(C)/705/2019	BINOD CHANDRA ROY <b>Versus</b> ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
50	I.A.(Civil)/2070/2020 MACApp./195/2015 (D/O) in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	<b>WITH</b> Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> TILEIMAI DAS AND ANR. (E)		
51	WP(C)/4373/2020 FIXED	MAINUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1344/2021 in WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16)	MR DEBA SARMAH

52	Cont.Cas(C)/373/2021 FIXED	ASHANUDDIN KHAN <b>Versus</b> MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)
53	Cont.Cas(C)/37/2022	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA <b>Versus</b> MONALISA GOSWAMI AND 3 ORS.	MR B M DEKA MS D MAHANTA	MR. A GAYAN (r-3)
54	Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR <b>Versus</b> DR. J. B. EKKA AND 2 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
55	Cont.Cas(C)/318/2022	CHANDANA SONOWAL AND 4 ORS <b>Versus</b> MUKESH CH. SAHU AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	
56	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS <b>Versus</b> BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
57	I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	<b>WITH</b> WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	<b>WITH</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
59	I.A.(Civil)/2934/2022 in Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> ADDITIONAL DIRECTOR GENERAL AND ANR.	MS. N UPADHYAY	MR. S S ROY
	<b>WITH</b> Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> DR AJAY KUMAR, IAS AND 2 ORS	MS. N UPADHYAY	MR. S S ROY (r-3)
		<b>HEARING</b>		
60	WP(C)/7495/2016 FIXED	DEEPAK BATHARI and 2 ORS. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM
		<b>STAY MATTERS</b>		
61	WP(C)/6270/2022 FIXED	ABDUL TAHIR BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. A B T HAQUE

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.34-52), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2905/2022	DEBEN PEGU <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b><u>MOTION</u></b>				
2	Crl.Rev.P./523/2022	NURJAHAN YEASMIN <b>Versus</b> HAREJ SIKDAR	MR. S DAS MD A S AHMED	
3	Crl.Rev.P./524/2022	BIJU BASUMATARY <b>Versus</b> TATA MOTORS FINANCE LIMITED	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
	<b>WITH</b> I.A.(Crl.)/668/2022 <b>in</b> Crl.Rev.P./524/2022	BIJU BASUMATARY <b>Versus</b> TATA MOTORS FINANCE LIMITED	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
4	Crl.Rev.P./526/2022 B/O	GAUTAM CHETRY <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, C B I
	<b>WITH</b> I.A.(Crl.)/670/2022 <b>in</b> Crl.Rev.P./526/2022	GAUTAM CHETRY <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, C B I
5	AB/3225/2022	MOFIZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
6	AB/3226/2022	JESMIN SULTANA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
7	AB/3227/2022	RADHE SHYAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR D SHARMA	PP, ASSAM

8	AB/3233/2022	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
9	AB/3235/2022	RAKIBA SULTANA <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
10	AB/3236/2022	AMINUR RASHID AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
<b>ADMISSION</b>				
11	CRP/46/2018	BINOY KALITA AND 4 ORS. <b>Versus</b> PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
12	Crl.A./403/2019 WITH LCR 4 FILES	SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
13	Crl.Rev.P./216/2022	DIJU BHARALI <b>Versus</b> JYOTIRUPA DAS	MR. D K BAGCHI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS
<b>BAIL HEARING (BA)</b>				
14	Bail Appln./2635/2022 FIXED	MD. MIZANUR @ MIZANUR RAHMAN @ MIZU <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
15	Bail Appln./2686/2022	BABUL ISLAM @ RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
16	Bail Appln./2788/2022 FIXED	JALALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
17	Bail Appln./2810/2022 FIXED	JAHIDUL ISLAM MIRDHA @ JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
<b>BAIL HEARING</b>				
18	AB/3124/2020	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
19	AB/1880/2022 FIXED	RAJU SINGH <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
20	AB/2498/2022 FIXED	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	
21	AB/2628/2022 FIXED	RABBUL HUDA <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
22	AB/2665/2022 FIXED	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM
23	AB/2712/2022 FIXED	MINHAJ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
24	AB/2772/2022	SITARAM PEGU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

25	AB/2782/2022 FIXED	PRANAB KR. PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/2900/2022 FIXED	SMT. BIJAYA DUTTA SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
27	AB/2919/2022 FIXED	ABUL FAJAL ELIAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
28	AB/2928/2022 FIXED	DILIP NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
29	AB/2936/2022 FIXED	RANJIT BORI <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
30	AB/3013/2022 FIXED	KAJI HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
31	AB/3026/2022 FIXED	RANJIT KUMAR SAH @ RANJIT SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
32	AB/3127/2022 FIXED	TAPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
33	AB/3146/2022 FIXED	AKHTARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
34	AB/3148/2022 FIXED	MOIDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
35	AB/3149/2022 FIXED	DR. SARAT KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
36	AB/3150/2022 FIXED	AZGAR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
<b>ORDERS</b>				
37	Review.Pet./91/2021 MFA 2/2015(D/O), WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MANOJ NATH AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
38	CrI.Pet./246/2021 B/O	JHOLMOL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR R DHAR MRS. R RONGMEI	PP, ASSAM
39	Review.Pet./115/2022 in Tr.P.(C)/14/2022(D/O)	PUNAM DAS <b>Versus</b> HIRA NAYAK	MR. R K BHATRA MR. A SAIKIA MR A BHATRA	MR. S BISWAS MS D DEVI MS D DEVI
40	I.A.(CrI.)/192/2022 WITH OFFICE NOTE, B/O in CrI.A./2806/2022 <b>WITH</b> CrI.A./2806/2022 (Filing Number)	BHASKAR JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.  BHASKAR JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY  MR F U BARBHUIYA	PP, ASSAM
41	CrI.Rev.P./281/2022 B/O	ABDUR REZZAK BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

42	I.A.(CrI.)/380/2022 WITH LCR 5 FILES, B/O in CrI.A./158/2022	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	<b>WITH</b> CrI.A./158/2022	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
<b><u>STAY MATTERS</u></b>				
43	CrI.Rev.P./341/2016 WITH LCR 3 FILES	JAHAR ALI <b>Versus</b> THE STATE OF ASSAM and ANR	MS.M BORAH MR.A HUSSAIN MR.A DEWAN	MD.M H CHOUDHURY(R-2) MS.F INTAZR-2 PP, ASSAM
44	CrI.Rev.P./360/2016 WITH LCR 3 FILES	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/400/2016 in CrI.Rev.P./360/2016	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
45	CrI.Rev.P./304/2018 WITH LCR 4 FILES	BINIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE	MR. P D NAIR (R2) MR G ALAM (R2) MR. H ROHMAN (R2) MR. D NAG (R2) PP, ASSAM
46	CrI.Rev.P./96/2022 WITH LCR 2 FILES	BHUPENDRA KUMAR DAS <b>Versus</b> DIPANJALI CHETIA	MR SISHIR DUTTA MR. H N SARMA	MR. S K KEJRIWAL MS. S KEJRIWAL

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
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9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2891/2022	MEHBUB JAHAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<b>ADMISSION</b>				
2	Crl.Pet./481/2020 WITH LCR 1 FILE	MD. RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	MR. D P BORAH MS. S BORO PP, ASSAM
3	Crl.Pet./575/2020 WITH LCR 4 FILES, FIXED	BIPUL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
4	Crl.Pet./603/2020	FAKRUL BAHAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B U LASKAR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY (R-2) MR J M SULAIMAN (R-2) PP, ASSAM
5	Crl.A./107/2021 WITH LCR 3 FILES	SMTI. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
6	<b>WITH</b> Crl.Rev.P./92/2020	SMT. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
7	Crl.Rev.P./23/2022	YUNUS ALI AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR.	MR D R GOGOI MS. S E AHMED	PP, ASSAM
8	Crl.A./80/2022 WITH LCR (FOUR FILES).	SRI RAJEN BAWRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
9	Crl.A./257/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/619/2022 <b>in</b> Crl.A./257/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
10	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/206/2020 <b>in</b> CrI.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
		<b>ORDERS</b>		
11	CrI.L.P./20/2020 FIXED <b>in</b> CrI.A./463/2020	BIDHU BHUSHAN <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM
	<b>WITH</b> CrI.A./463/2020 (Filing Number)	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR	
	<b>WITH</b> I.A.(CrI.)/202/2020	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
12	CrI.A./114/2020 WITH OFFICE NPTE, LCR 5 FILES, FIXED	JOHIRUL ISLAM @ JAHIRUL ALI <b>Versus</b> STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/251/2020 <b>in</b> CrI.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI <b>Versus</b> STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	PP, ASSAM
13	CrI.A./160/2021 WITH LCR 5 FILES	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR A ALI	PP, ASSAM
14	CrI.A./186/2021 WITH OFFICE NOTE, LCR 4 FILES	DEBOJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/498/2021 <b>in</b> CrI.A./186/2021	DEBOJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
15	CrI.A./206/2021 WITH OFFICE NOTE, LCR 5 FILES	MUKESH MORANG AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR G PEGU MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM D ROY	PP, ASSAM
16	CrI.Pet./234/2021 WITH LCR 1 FILE, B/O	HEMANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR M BORAH	PP, ASSAM
17	CrI.L.P./28/2022 <b>in</b> CrI.A./9155/2021	M/S MAHABIR TRADERS <b>Versus</b> DEEPAK GOSWAMI AND ANR.	MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA MS. A JAIN	PP, ASSAM
	<b>WITH</b> CrI.A./9155/2021 (Filing Number)	M/S MAHABIR TRADERS <b>Versus</b> DEEPAK GOSWAMI AND ANR. E	MR J C GAUR	
18	CrI.L.P./47/2022 WITH OFFICE NOTE <b>in</b> CrI.A./5171/2022	HARE KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	PP, ASSAM
	<b>WITH</b> CrI.A./5171/2022 (Filing Number)	HARE KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR. N B P SINGHA	
19	CrI.A./116/2022 WITH LCR 7 FILES	ZAKIEBITO TERHUJA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T KHRO MR. T ISLAM MS K DAS	PP, ASSAM

20	CrI.A./177/2022 WITH OFFICE NOTE, LCR 3 FILES, B/O <b>WITH</b> I.A.(CrI.)/425/2022 <b>in</b> CrI.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
21	CrI.A./184/2022 WITH LCR 7 FILES, FIXED <b>WITH</b>	MD. DILUWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
22	CrI.A./164/2022 <b>WITH</b> I.A.(CrI.)/393/2022 <b>in</b> CrI.A./164/2022	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
23	CrI.A./221/2022 WITH OFFICE NOTE, FIXED	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
24	CrI.A./221/2022 WITH OFFICE NOTE, FIXED	RENU BALA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S S BAROOAH (LEGAL AID COUNSEL)	PP, ASSAM
24	I.A.(CrI.)/288/2022 WITH OFFICE NOTE <b>in</b> CrI.A./4370/2022 <b>WITH</b> CrI.A./4370/2022 (Filing Number) <b>WITH</b> CrI.L.P./36/2022	IMRAN AHMED LASKAR <b>Versus</b> PURABI DUTTA AND ANR.  IMRAN AHMED LASKAR <b>Versus</b> PURABI DUTTA AND ANR. F  IMRAN AHMED LASKAR <b>Versus</b> PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN  MR. S D PURKAYASTHA  MR. S D PURKAYASTHA MS. S PHUKAN	MR. L R MAZUMDER MR. A ISLAM PP, ASSAM  PP, ASSAM
25	I.A.(CrI.)/534/2022 WITH LCR 2 FILES <b>in</b> CrI.Rev.P./263/2022 <b>WITH</b> CrI.Rev.P./263/2022	JHARNA BEGUM LASSKAR AND 3 ORS. <b>Versus</b> DALIM HUSSAIN MAZUMDER AND ANR. F  DALIM HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY  MR. D CHAKRABARTY	MR D CHAKRABORTY  MS. R CHOUDHURY (r- 2,3,5) PP, ASSAM
26	I.A.(CrI.)/575/2022 CRL.REV.P. 124/2021(D/O), FIXED <b>in</b> CrI.Rev.P./124/2021	RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
27	I.A.(CrI.)/593/2022 FIXED <b>in</b> CrI.Rev.P./8195/2022 <b>WITH</b> CrI.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI <b>Versus</b> HASINA BEGUM  MEHBUB ALI <b>Versus</b> HASINA BEGUM (B)	MR. K R BOROOAH  MR P K KALITA	
28	I.A.(CrI.)/661/2022 WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./15/2022 <b>WITH</b> CrI.A./15/2022	BALEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.  BALEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DUTTA  MR. A SARMA MR. P DUTTA MR. LENTSO	PP, ASSAM  PP, ASSAM
29	CrI.Pet./746/2022 WITH LCR 2 FILES, B/O	DEBESH BASUMATARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
30	CrI.Pet./805/2022 FIXED	RAJAT PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SAHU MS M BORAH	PP, ASSAM

31	Crl.Pet./969/2022 FIXED	PADAM CHAND JAIN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR G K DEKA MR C GOGOI MR. A M BARUAH MR. B P SAHU	PP, ASSAM
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**HEARING**

32	Crl.A./223/2011 WITH LCR (FOUR FILES)	DIPAK KAKATI @ BHUDHA and 2 ORS <b>Versus</b> STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
33	Crl.A./1/2012 WITH LCR (TWO FILES)	CHAMPA MARAK <b>Versus</b> MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
34	Crl.A./52/2012 WITH LCR (FIVE FILES).	MUFOSIL ALI @ MUBOSIL ALI <b>Versus</b> THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
35	Crl.A./265/2012 WITH LCR (FOUR FILES).	RATUL DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM

**STAY MATTERS**

36	Crl.Pet./649/2022 WITH LCR 1 FILE	RAJNI KANT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/408/2022 <b>in</b> Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
37	Crl.Pet./340/2020	FIROZE DOTIWALA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/410/2022 <b>in</b> Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
38	Crl.Pet./650/2022	SUSHMA RAWAT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/409/2022 <b>in</b> Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS <b>Versus</b> SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.



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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/258/2022	KAMALINI PAUL AND 2 ORS <b>Versus</b> RAJKUMAR AGARWALLA AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
<b>ADMISSION</b>				
2	MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2487/2022 <b>in</b> MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	MACApp./544/2022	SMT ANOWARA BEGUM and 3 ORS <b>Versus</b> SMT BINA CHOUDHURY and 2 ORS	MR. A S BHATTACHARJEE MRG JALAN MR.J DAS MS.L SARMA	MR. R C PAUL MS. N RAJKONWAR (R-3) PP, ASSAM
4	MACApp./705/2022 FIXED	MRS SHITOLI HARI <b>Versus</b> SRI LOKNATH PHUKAN and 3 ORS	MR.K R BORA MS. R SAIKIA	MR. A TALUKDAR (R-3) MR.K K BHATTA (R-3) MR.R GOSWAMI (R-4) MR.J JOHN (R-3) MS. P BORAH (R-1) MS.M SAIKIA (R-4) MS.P BORTHAKUR (R-4) MR.D CHUTIA (R-2)
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
5	RSA/39/2022	NOGEN LAHON <b>Versus</b> SRI LASU PROJA AND 2 ORS.	MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS	

	<b>WITH</b> I.A.(Civil)/672/2022 <b>in</b> RSA/39/2022	NOGEN LAHON <b>Versus</b> SRI LASU PROJA AND 2 ORS. F DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR. T BARUAH MS D CHHETRI MS A DAS MR G BAISHYA MD. A HASSAN	
6	RSA/111/2022			
	<b>WITH</b> I.A.(Civil)/1958/2022 <b>in</b> RSA/111/2022	DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
7	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA <b>Versus</b> SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS. R R BORAH	
8	RSA/154/2022	MD. FARZAD HUSSAIN AND ANR <b>Versus</b> MD. SHOAIB BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
<b>ORDERS</b>				
9	MACApp./13/2014 WITH LCR	NOOR AHMED @ ABDUL NOOR AHMED <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MC/474/2015 IN MAC.APP. SL.NO. 244537	NABAJIT CHANGMAI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MS.D SAHA	MS.N MODI(R-2) MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.R C PAUL(R-1) MR.S DUTTAR-2 MR.C SHARMA(R-2)
11	MACApp./40/2017 WITH LCR 2 FILES	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMT ANIMA DAS and 6 ORS	MS.N MODI MR.S DUTTA MS. M SAIKIA MR.C SHARMA MS. P BORTHAKUR MR.SIDHANT DUTTA	MR.D SAIKIASr. Adv. MR. K K DUTTA MR.U BARUAH
12	MACApp./266/2017	SMTI RANU BORAH and ANR <b>Versus</b> SUSHIL DIHINGIA and 2 ORS	MR. K K DUTTA	MR.S K GOSWAMI MR.A ACHARYA MR.A BARUAH MR.A BHATTACHARYA MSB ACHARYYA
13	<b>WITH</b> MACApp./122/2017	RANU BORAH and ANR <b>Versus</b> SUSHIL DIHINGIA and 2 ORS	MR. K K DUTTA	MR.A ACHARYA MR.A BARUA MR B ACHARYYA MR.A BHATTACHARYA
14	RFA/136/2018 WITH LCR, FIXED	SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA
	<b>WITH</b> I.A.(Civil)/3808/2018 <b>in</b> RFA/136/2018	SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
15	MACApp./297/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT RUNUMA KALITA AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. R DEVI MR D MONDAL (r-1 to 4) MS. J TALUKDAR
	<b>WITH</b> I.A.(Civil)/1645/2022 <b>in</b> MACApp./297/2018	SMT RUNUMA KALITA AND 3 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD	MR D MONDAL	MS. C MOZUMDAR
16	MACApp./879/2018 WITH LCR	MD ALAL UDDIN @ ALLAL UDDIN <b>Versus</b> MUSTT OMILA KHATUN and 2 ORS	MR. S C BISWAS MRS. A DAS MS. U NANDA MR. P S BISWAS	MD. A AHMED (R- 2) MR. P GOHAIN (R -3) MR. P DOWARAH (R -3) MS R GANGAWAT MS M N KONYAK

17	I.A.(Civil)/3201/2018 in MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR A N DAS
	<b>WITH</b> MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	
18	I.A.(Civil)/3525/2018 in MACApp./880/2018	SHRI BHABANANDA DAS <b>Versus</b> REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGDAULIU	MR. R BARUAH (R2) MRS. S ROY (R1) MR. D K BORAH (R2) MS. I DAS (R1)
	<b>WITH</b> MACApp./880/2018	SHRI BHABANANDA DAS <b>Versus</b> REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGDAULIU	
19	I.A.(Civil)/4357/2018 in MACApp./15175/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL (R1-R5) MR. A A HUSSAIN (R1-R5)
	<b>WITH</b> MACApp./15175/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> REJINA BEGUM AND 6 ORS		
20	RSA/231/2019	SAMBHU CHARAN BARMAN <b>Versus</b> SANI RAM BORO	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	
21	MACApp./544/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SALAMUDDIN @ ABDUL SALAM ALI AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A BHATTACHARYYA MR. S SINGH
22	I.A.(Civil)/1043/2019 in RSA/4897/2018	MD. NURMOHAMMAD <b>Versus</b> SRI D. MD. NURUL ISLAM AND 3 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE MR. A HUSSAIN
	<b>WITH</b> RSA/4897/2018 (Filing Number)	MD NURMOHAMMAD <b>Versus</b> MD NURUL ISLAM AND 3 ORS		
23	I.A.(Civil)/3182/2019 in MACApp./9520/2019	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. KALPANA BEGUM AND 6 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	<b>WITH</b> MACApp./9520/2019 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSST KALPANA BEGUM AND 6 ORS		
24	I.A.(Civil)/3432/2019 IN RSA 104/2002(D/O) in RSA/104/2002	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	<b>WITH</b> I.A.(Civil)/3434/2019	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
25	I.A.(Civil)/3590/2019 in RSA/239/2018	SMTI. NIBEDITA BISWAS AND 2 ORS <b>Versus</b> ON THE DEATH OF ASHUTOSH DEB, HIS LEGAL HEIRS AND 18 ORS	MR K UDDIN	
	<b>WITH</b> RSA/239/2018	SMTI NIBEDITA BISWAS AND 2 ORS <b>Versus</b> SRI ASHUTOSH DEB AND 18 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR K UDDIN MR. S R BARBHUIYA	MR. B C DAS [R2.A(R2),R2.B(R3),R3(R4),R5(R6))] MR D N BHATTACHARYYA [R2.A(R2),R2.B(R3),R3(R4),R5(R6)]
26	I.A.(Civil)/3868/2019 WITH LCR in MACApp./968/2018	SMTI POMI SAIKIA PATOR AND 4 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MS. S K NARGIS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN

	<b>WITH</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS S CHOUDHURY
	<b>WITH</b> I.A.(Civil)/4002/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4003/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
27	RSA/123/2020	SWAPAN KUMAR GHOSH <b>Versus</b> GIRINDRA CH. RAY @ GIRINDRA CH. DAS AND 9 ORS	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	MR D C NATH (R-1,2,3,8,9,10) MR. C SHARMA (R-1,2,3,8,9,10)
28	I.A.(Civil)/721/2020 WITH LCR <b>in</b> RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. <b>Versus</b> ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
	<b>WITH</b> RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS KALLOL DEB AND ORS <b>Versus</b> ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS KANAI LAL DEB AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	<b>WITH</b> I.A.(Civil)/715/2020 <b>in</b> RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. <b>Versus</b> ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
	<b>WITH</b> I.A.(Civil)/722/2020 <b>in</b> RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. <b>Versus</b> ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
29	SAO/1/2021	SITA DEVI AND 2 ORS. <b>Versus</b> PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2)
30	Arb.A./6/2021 WITH LCR	THE GENERAL MANAGER, BSNL AND 7 ORS <b>Versus</b> MR. ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR G KHANDELIA MR. R THADANI	MR. K DEKA
	<b>WITH</b> I.A.(Civil)/2405/2021 <b>in</b> Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS <b>Versus</b> ABHISHEK SAHARIA AND 2 ORS	MR. B PATHAK MS B HAZARIKA MR. R THADANI	MR. K DEKA
31	RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR <b>Versus</b> ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU (R1-7)

	<b>WITH</b> I.A.(Civil)/238/2021 <b>in</b> RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR <b>Versus</b> ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	
32	I.A.(Civil)/1636/2021 <b>in</b> FAO/7840/2021	SAMED ALI <b>Versus</b> MOHAMMED GEORGEIS SHAMS AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR. R K BHUYAN MR A ZAMAN
	<b>WITH</b> FAO/7840/2021 (Filing Number)	SAMED ALI <b>Versus</b> MOHAMMED GEORGEIS SHAMS AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	
33	MACApp./23/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> GHANITA SAIKIA AND 4 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MS. SUDAKSHINA K. MS. P BARUAH MS U DAS
34	MACApp./32/2022 WITH LCR	RAJESH TURIA @ RAJESH RAI TURIA <b>Versus</b> xxx	MR J DAS MR.A DAS	MR. K K DEY MRV K BAROOAH
35	CO/41/2022 WITH LCR 2 FILES <b>in</b> MACApp./39/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUNJUN DUTTA SENAPATI AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./39/2022	SMTI RUNJUN DUTTA SENAPATI AND 2 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR H MAZUMDER	MS. R D MOZUMDAR (r-3) MR. R GOSWAMI MS. M SAIKIA MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
36	RSA/56/2022	BHOLANATH BHUYAN AND ANR. <b>Versus</b> ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HEIRS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
	<b>WITH</b> I.A.(Civil)/1047/2022 <b>in</b> RSA/56/2022	BHOLANATH BHUYAN AND ANR. <b>Versus</b> ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HERIS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	
37	Tr.P.(C)./90/2022 FIXED	SMITA SAHA <b>Versus</b> TANUJ KUMAR SAHA	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MR. Z HAMMAD
38	CRP(10)/206/2022 FIXED	NIKHIL MAZUMDAR AND ANR <b>Versus</b> NIRANJAN NATH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. K P PATHAK MR BHARGAV DAS Mr. A Baruah
39	CRP(10)/210/2022 FIXED	PROKASH DATTA <b>Versus</b> PRANJIT AGARWALA	MR. M K DAS MR. K R BOROOAH MOMI KALITA	
40	I.A.(Civil)/1039/2022 <b>in</b> RSA/3596/2022	JUBEDA KHATUN <b>Versus</b> AMENA KHATUN AND 7 ORS.	MR F U BARBHUIYA MS S DAS	
	<b>WITH</b> RSA/3596/2022 (Filing Number)	JUBEDA KHATUN <b>Versus</b> AMENA KHATUN AND 7 ORS. F	MR F U BARBHUIYA	
41	I.A.(Civil)/1358/2022 <b>in</b> RSA/66/2019	FAISAL AHMED AND 7 ORS <b>Versus</b> ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
	<b>WITH</b> RSA/66/2019	FAISAL AHMED AND 7 ORS <b>Versus</b> ABDUL HASIB CHOUDHURY AND 112 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH
	<b>WITH</b> I.A.(Civil)/377/2022 <b>in</b> RSA/66/2019	FAISAL AHMED AND 7 ORS. <b>Versus</b> ABDUL HASIB CHOUDHURY AND ORS.	MR D N BHATTACHARYYA	MR. N DHAR

	<b>WITH</b> I.A.(Civil)/1380/2022 <b>in</b> RSA/66/2019	FAISAL AHMED AND 7 ORS <b>Versus</b> MD. ABDUL HASIB CHOUDHURY AND ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
42	I.A.(Civil)/1675/2022 <b>IN</b> RSA 71/2001(D/O), <b>WITH</b> LCR <b>in</b> RSA/71/2001	MD MOKBUL ALI <b>Versus</b> MD RAMJAN ALI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	MR. L R MAZUMDER (R-1,2) MR. A ISLAM (R-1,2)
43	I.A.(Civil)/2179/2022 <b>in</b> MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	<b>WITH</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
	<b>WITH</b> I.A.(Civil)/1863/2021 <b>in</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
44	I.A.(Civil)/2454/2022 <b>in</b> RSA/209/2019	MD. ABDUL AHAD AND 3 ORS <b>Versus</b> MD. HABAR ALI	MR. R GOSWAMI	
	<b>WITH</b> RSA/209/2019	ABDUL AHAD AND 3 ORS. <b>Versus</b> MD. HABAR ALI	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA	
	<b>WITH</b> I.A.(Civil)/2453/2022 <b>in</b> RSA/209/2019	ABDUL AHAD AND 3 ORS. <b>Versus</b> MD. HABAR ALI	MR. R GOSWAMI	
45	I.A.(Civil)/2818/2022 <b>in</b> FAO/17/2020	M/S G. O. B. ENTERPRISE <b>Versus</b> PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	
	<b>WITH</b> FAO/17/2020	M/S G. O. B. ENTERPRISE <b>Versus</b> PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARYA MR. R B PHOOKAN R SARMAH FOR CAVEATOR
46	I.A.(Civil)/3172/2022 <b>in</b> SAO/5/2016	ABDUL SATTAR <b>Versus</b> NASEEB ALI AND 7 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. S K CHAKRABORTY
	<b>WITH</b> SAO/5/2016	ON THE DEATH OF NASEEB ALI HIS LEGAL HEIRS 1(A) BILAL AHMED AND 8 ORS <b>Versus</b> GIAS AHMED CHOWDURY and 24 ORS,	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	MR. A B CHOUDHURY MR I RAFIQUE (R4, R17) MS. R CHOUDHURY (R-3,6-9,13,14) MR. M A CHOUDHURY MR. M K SHARMA MISS. P M AHMED MD B ZAMAN (R4, R17) MS. M DEKA (R4, R17) MR N RAHMAN (R-3,6-9,13,14) MS F N ZAMAN (R-3,6-9,13,14) MR. S A CHOUDHURY (R4, R17)

#### **STAY MATTERS**

47	CRP(IO)/207/2018	RAJIB BAROOAH <b>Versus</b> PURNIMATI PLANTATION PV. LTD.	MR. B J GHOSH MR. I ALAM	MR. K BHATTACHARJEE MS B TALUKDAR
48	Tr.P.(C)./9/2021 FIXED	MRS. JOGITA THAKURIYA <b>Versus</b> CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN
49	Tr.P.(C)./25/2022 FIXED	LUCKY BHOWMICK @ LUCKY BISWAS <b>Versus</b> RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
50	Tr.P.(C)./35/2022	SHEELA MALLIK ROY AND 4 ORS <b>Versus</b> DEEPAK ROY	MR. T ROY MS. B SARKAR	MR. N HASAN MS. S KAKATI MR. A HASAN

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./358/2020	RAMESH KUMAR JHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CBI
2	Crl.Pet./228/2021 WITH LCR 2 FILES, FIXED	HITESH MAHANTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR N J DAS MR. D BORA	MR. S K SINGH (R2) MR B PUSHILAL (R2) PP, ASSAM
3	Crl.Pet./50/2022 WITH LCR 1 FILE	JONALI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR J PAYENG (R2) MS. C BARMAN (R2) PP, ASSAM
4	Crl.Pet./82/2022 FIXED	AISHWARYA JAIN AND 6 ORS <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
	<b>WITH</b> I.A.(Crl.)/124/2022 <b>in</b> Crl.Pet./82/2022	SH. JINENDER KUMAR JAIN <b>Versus</b> AISHWARYA JAIN AND 6 ORS	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND
5	Crl.A./142/2022 WITH OFFICE NOTE	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
	<b>WITH</b>			
6	Crl.A./150/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
	<b>WITH</b>			
7	Crl.A./151/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH

8	<b>WITH</b> CrI.A./152/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
9	<b>WITH</b> CrI.A./153/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
10	<b>WITH</b> CrI.A./154/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
11	<b>WITH</b> CrI.A./155/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
12	<b>WITH</b> CrI.A./156/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
13	CrI.A./193/2022	PRADIP SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BORUAH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/448/2022 <b>in</b> CrI.A./193/2022	PRADIP SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BORUAH	PP, ASSAM
14	CrI.Pet./867/2022 FIXED	JITEN BORDOLOI <b>Versus</b> xxx AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	K U AHMED (R-2) MS N HASAN (R-2)
15	CrI.Pet./885/2022 FIXED	BINANDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
<b>ORDERS</b>				
16	MACApp./106/2015 CAVT. NO. 330/2015 WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> REJIYA KHATUN and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.P K DAS(R-4) MR.A R AGARWALA FOR CAVEATOR MS.R LAILA MD.K ALI
	<b>WITH</b> CO/17/2021 <b>in</b> MACApp./106/2015	REJIA KHATUN AND 2 ORS. <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA	MS. M CHOUDHURY
17	CrI.L.P./40/2017 <b>in</b> CrI.A./290824/2017	SMTI PANCHAMI BASUMATARY MAHATO, <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.P CHAKRABORTY MS.R BEGUM MS.R CHETRI	MR.N C DAS(R-4) MR.N C DAS(R-4) MR.A DUTTA(R-4) MR.R ALAMR-4 PP, ASSAM
	<b>WITH</b> CrI.A./290824/2017 (Filing Number)	SMTI PANCHAMI BASUMATARY MAHATO <b>Versus</b> THE STATE OF ASSAM and 4 ORS	DR.P CHAKRABARTY MS.R BEGOM	
18	MACApp./494/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. M SAIKIA	

19	MACApp./504/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. T J MAHANTA (R1,R4,R5) MS. P BHATTACHARYA (R1,R4,R5) MR. A BORUA (R1,R4,R5) MR. S DUTTA (R1,R4,R5) MR. C SHARMA MR G BHARADWAJ MR B DEORI
	<b>WITH</b> I.A.(Civil)/1972/2018 <b>in</b> MACApp./504/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. S DUTTA MR. C SHARMA
20	MACApp./572/2018 WITH LCR	MD SAIFUDDIN ALI <b>Versus</b> MD. MAHSEN ALI and 2 ORS	MR. S K JAIN MR. B K JAIN MR.P J SAIKIA MR. N DEKA MR.A K GUPTA MS. P C BARNALI NAIR MS. M THAKURIA MS. S TALUKDAR	MS P PATHAK (R2) MR V K BAROOAH MR. G K MEDHI
21	I.A.(Civil)/3440/2018 IN MAC.APP. 284/2013(D/O) <b>in</b> MACApp./284/2013	MRS. BUNU SHYAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
22	Crl.L.P./69/2019 <b>in</b> Crl.A./8231/2019	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH (BHUBAN) AND 5 ORS.	MRS M D CHOWDHURY MS. R K SAINI	MR D TALUKDAR (R1-R5) MR P CHOUDHURY (R1-R5) PP, ASSAM
	<b>WITH</b> Crl.A./8231/2019 (Filing Number)	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH(BHUBAN) AND 5 ORS		
23	Crl.L.P./94/2019 <b>in</b> Crl.A./10318/2019	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM MR. S K SHARMA
	<b>WITH</b> Crl.A./10318/2019 (Filing Number)	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR		
24	Crl.L.P./104/2019 <b>in</b> Crl.A./11049/2019	SMTI. MANASHI BORTHAKUR <b>Versus</b> SRI BISWAJIT KUMAR NATH	MR. P SUNDI MRS. M S SUNDI	
	<b>WITH</b> Crl.A./11049/2019 (Filing Number)	SMTI MANASHI BORTHAKUR <b>Versus</b> SRI BISWAJIT KUMAR NATH		
25	Crl.A./328/2019 WITH LCR (FIVE FILES).	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MANNAF MS F BEGUM MS J BEGUM	PP, ASSAM
26	I.A.(Civil)/718/2019 MAC.APP. 2/2006(D/O) <b>in</b> MACApp./2/2006	SMTI BISA BALA MALI <b>Versus</b> OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
	<b>WITH</b> I.A.(Civil)/888/2019	MADHU MALI <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
28	Crl.A./8/2020	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. M U MONDAL MR. M HUSSAIN MD H R AHMED MD. I H KHAN MR. K ISLAM	PP, ASSAM

29	I.A.(CrI.)/273/2020 WITH LCR 5 FILES <b>in</b> CrI.A./118/2010 <b>WITH</b> CrI.A./118/2010	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM	MR D N BHATTACHARYYA	PP, ASSAM
30	I.A.(Civil)/934/2020 <b>in</b> MACApp./17540/2019  <b>WITH</b> MACApp./17540/2019 (Filing Number)	BIPUL DAS, <b>Versus</b> STATE OF ASSAM, SADNUR ALI <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS  SADNUR ALI <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA MS M BORAH	PP, ASSAM   MR A N DAS (r-1)
31	I.A.(Civil)/1299/2020 WITH LCR <b>in</b> MACApp./670/2017  <b>WITH</b> MACApp./670/2017	LEGAL HEIRS OF KAMALA UZIR <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.  THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI KAMALA UJIR and 2 ORS	MS D D ROY MS. B BARUAH MS. P R BARUAH MS. S.P. BARO  MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. A J SAIKIA   MS D D ROY MS. P R BARUAH
32	MACApp./143/2021	SRI ASWINI DEKA <b>Versus</b> SRI DINESH BEZ and 2 ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR S DUTTA (R-2) MR. S DUTTA (R-2)
33	I.A.(CrI.)/215/2021 WITH LCR 5 FILES <b>in</b> CrI.A./98/2021 <b>WITH</b> CrI.A./98/2021	AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.  AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN  MR. L R MAZUMDER M J ABEDIN	PP, ASSAM  PP, ASSAM
34	I.A.(CrI.)/349/2021 WITH LCR 5 FILES, P.B.-1 <b>in</b> CrI.A./143/2021 <b>WITH</b> CrI.A./143/2021	JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.  JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN  MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM  PP, ASSAM
35	CrI.L.P./4/2022 <b>in</b> CrI.A./117/2022  <b>WITH</b> CrI.A./117/2022 (Filing Number)	NRIPEN CHANDRA NATH <b>Versus</b> SUMITRA KR. BORAH  NRIPEN CHANDRA NATH <b>Versus</b> SUMITRA KR. BORAH A	MR. S K GHOSH MS F AHMED  MR. S K GHOSH	MD R ISLAM MR D N SARMA S K DAS MR. A K DAS
36	CrI.L.P./7/2022 <b>in</b> CrI.A./9783/2021  <b>WITH</b> CrI.A./9783/2021 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH  THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH E		
37	CrI.A./29/2022 WITH LCR (SIX FILES)  <b>WITH</b> I.A.(CrI.)/81/2022 <b>in</b> CrI.A./29/2022	RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED  MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM  PP, ASSAM

38	Crl.L.P./44/2022 in Crl.A./3999/2022	LUCKY BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS S S ZIA	MR. N H MAZARBHUIYAN MS. L WAJEEDA PP, ASSAM
	<b>WITH</b> Crl.A./3999/2022 (Filing Number)	LUCKY BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MS S S ZIA	
39	MACApp./55/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BABULAL GUPTA AND 2 ORS.	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS. SUDAKSHINA K. MS. P BARUAH MS U DAS
40	Crl.A./56/2022 WITH OFFICE NOTE, LCR 5 FILES	DIPJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	Crl.A./138/2022 WITH OFFICE NOTE	SANJIB KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/353/2022 in Crl.A./138/2022	SANJIB KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
42	Crl.A./172/2022 WITH LCR (FOUR FILES)	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
43	Crl.Pet./191/2022	SHABAZ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
44	I.A.(Crl.)/349/2022 WITH LCR 5 FILES in Crl.A./135/2022	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> Crl.A./135/2022	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
45	MACApp./382/2022	SRI PRABODH CH DAS <b>Versus</b> MD. MAKIBUR RAHMAN AND 2 ORS	MR. N KALITA MR. M DAS	MR. K K BHATTA MS R DEVI
46	I.A.(Crl.)/655/2022 WITH LCR 4 FILES in Crl.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
	<b>WITH</b> Crl.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	S I AKAND MR. M A MONDAL	PP, ASSAM
47	I.A.(Civil)/3130/2022 WITH LCR 1 FILE in MACApp./263/2016	SRI JITUMONI BORAH <b>Versus</b> THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR G S BORO	
	<b>WITH</b> MACApp./263/2016	SRI JITUMONI BORAH <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MR.P SUNDI	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI
<b>HEARING</b>				
48	Crl.A./88/2011 WITH LCR 4 FILES, P.B.-1, FIXED	MONGAL SINGH @ MANGAL SINGH <b>Versus</b> THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA MATTERS, FROM ITEM NOS. 41-87), ON THURSDAY AND FRIDAY AFTER PART-I ADMISSIONS AND ORDERS MATTERS ARE OVER, ALONG WITH THE FOLLOWING MATTERS**

**IF NONE APPEARS FOR THE PETITIONERS IN CRL.REV.P. MATTERS, THE COURT MAY HEAR THOSE MATTERS BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> I.A.(Civil)/3348/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
2	CRP(IO)/57/2021	JEBAL ALI AND 6 ORS. <b>Versus</b> UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ
3	MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/553/2022 <b>in</b> MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	MACApp./447/2022	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI MR.R KATHKATIA	MR. T DAS (R-1, 2) MR M R ADHIKARI (R-3) MS S P CHETRY (R-3)

	<b>WITH</b> I.A.(Civil)/2585/2022 <b>in</b> MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI	MR. T DAS
	<b>WITH</b> I.A.(Civil)/2998/2022 <b>in</b> MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
6	MACApp./688/2022	SRI JOSIA ROCHUNGNUNG S. KHOJOL @ JOSIA ROCHUNG KHAWZAWL @ JOSIA ROUGKHUNG <b>Versus</b> MR. SANJIB DAS AND ANR	MR. M TALUKDAR MR. A SHAKIL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
7	MACApp./749/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS	MR. S K GOSWAMI MR. S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR G JALAN MR.N K BHATRA FOR CAVEATOR
8	MACApp./765/2022	NEW INDIA ASSURANCE CO LTD <b>Versus</b> MANJILA MANDAL AND 4 ORS	MRS B ACHARYA MR. A ACHARYA	MR. D DAS MS J SARMAH MR. B N SARMA, SR.ADV.
	<b>WITH</b> I.A.(Civil)/3132/2022 <b>in</b> MACApp./765/2022	NEW INDIA ASSURANCE CO LTD <b>Versus</b> MANJILA MANDAL AND 4 ORS	MRS B ACHARYA MR. A ACHARYA	MR. D DAS MS J SARMAH MR. B N SARMA, SR.ADV.
<b>ORDERS</b>				
9	MACApp./206/2011	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	<b>WITH</b> MC/3396/2011 <b>in</b> MACApp./206/2011	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
10	MACApp./174/2015	SMT BALJINDER KAUR <b>Versus</b> SRI GAUTAM KUMAR DAS and ANR	MR.A R AGARWALA	MR.A TALUKDAR(R-3) MR.K K BHATTAR-3 MR.J JOHN(R-3) MR.L SARMA(R-3)
11	MC/1162/2015 MC___/2014, FIXED	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI TRISHNA KALITA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY(R-2) MR.P BORAH(R-2) MR.A K HALOIR-2
12	I.A.(Civil)/2954/2017 FIXED <b>in</b> MACApp./300259/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR.R C PAUL MR. S BASUMATARY	
	<b>WITH</b> MACApp./300259/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD MURUL ISLAM MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
13	MFA/80/2018 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MD. S ISLAM MR. N BARUAH FOR CAVEATOR
14	MACApp./483/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MAMATA ROY and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.C BARUAH(R-1) MR. B BARUAH
15	MACApp./506/2018	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT. BULBULI BISWAS AND 4 ORS	MR. K K DEY MR V K BAROOAH	



16	MACApp./517/2018	SMTI DOLI MAZUMDER <b>Versus</b> SRI DINA NATH SAH, AND 2 ORS	MR. B KALITA MR. S K GOSWAMI MR. R GOSWAMI MRS. P MEDHI	MR. A DUTTA (R3) MRS. P M DUTTA (R3)
17	MACApp./518/2018 WITH LCR	SMTI PROTIMA BORO@ PROTIMA SAIKIA AND ANR <b>Versus</b> SRI BIPUL BASUMATARY	MR. K R BORA	
18	MACApp./521/2018	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI TULU ROY AND 4 ORS	MR. A J SAIKIA MR.N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. S S ROY
19	MACApp./523/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT KARABI DUTTA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S SAHU MR P SHARMAH (R2) MR P SONOWAL (R1) MR. A DEKA (R3)
	<b>WITH</b> I.A.(Civil)/2019/2018 <b>in</b> MACApp./523/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. KARABI DUTTA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
20	MACApp./528/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> (a) SRI KUMAR LUITELAND 9 ORS	MR. R C PAUL	MR D K KALITA MR. K K PARASAR
21	MACApp./530/2018 WITH LCR	SBI GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT SARIFA BEGUM AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A BHATTACHARYYA
22	MACApp./531/2018 WITH LCR	JATINDRA KUMAR TALUKDAR <b>Versus</b> ORIENTAL INSURANCE CO. LTD	MR. M TALUKDAR MR T PAUL	MR. R K BHATRA (R 3)
23	MACApp./532/2018	SMT MEERA SINGH AND 4 ORS <b>Versus</b> SRI SWAPAN DUTTA AND 2 ORS	MR. B KALITA MR. S K GOSWAMI MR. R GOSWAMI MR. R KATHKATIA	MR. A BHATTACHARYYA (R3)
24	MACApp./859/2018	MRS. TULU DAS and ANR <b>Versus</b> THE REGIONAL MANAGER M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. S K GOSWAMI MR. C M MAHANTA MS. D PAUL	MR H BURAGOHAIN MR. G PHUKAN MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. S ROY (R-1) MR. B J MUKHERJEE MS. P BORTHAKUR (R1) MS. I DAS (R-1) MR. C PRADHAN
25	I.A.(Civil)/2414/2018 <b>in</b> MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS <b>Versus</b> SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MS J ROY (R3) MR. S P SHARMA (R3)
	<b>WITH</b> MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS <b>Versus</b> SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	
26	I.A.(Civil)/471/2019 FIXED <b>in</b> MACApp./495/2019	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GIRIJA RAY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> MACApp./495/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GIRIJA RAY AND 2 ORS		
27	MACApp./581/2019	SMTI KALPANA SAIKIA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B C DAS MR.B C DAS	MR. A J SAIKIA MR G S BORO

	<b>WITH</b> I.A.(Civil)/613/2021 <b>in</b> MACApp./581/2019	KALPANA SAIKIA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. B C DAS	
28	MACApp./641/2019	TOKIBAR RHAMAN <b>Versus</b> RELIANCE GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	
29	I.A.(Civil)/672/2019 FIXED <b>in</b> MACApp./174/2019 <b>WITH</b> MACApp./174/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
30	I.A.(Civil)/2646/2019 MAC.APP. 969/2018(D/O) <b>in</b> MACApp./969/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. <b>Versus</b> SMTI RULI GOGOI and 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA
31	I.A.(Civil)/2668/2019 WITH LCR <b>in</b> MACApp./131/2018 <b>WITH</b> MACApp./131/2018	MD. IDRIS ALI AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 5 ORS	MR. A R AGARWALA	MR. R GOSWAMI
32	MACApp./252/2021 <b>WITH</b> I.A.(Civil)/1703/2021 <b>in</b> MACApp./252/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD IDRISH ALI and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R3) MR. A R AGARWALA (R1, R2) TULIKA BORAH (R3)
33	MACApp./331/2021 <b>WITH</b> I.A.(Civil)/1846/2021 FIXED <b>in</b> MACApp./331/2021 <b>WITH</b> MACApp./331/2021 (Filing Number)	NILUTPAL SAIKIA <b>Versus</b> SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY MR. R SARKAR	MR. M KALITA MR. J HATIMURIA (R-2)
34	MACApp./3/2022 WITH LCR	NILUTPAL SAIKIA <b>Versus</b> SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY	MR. M KALITA
35	MACApp./5/2022 WITH LCR	RAHIMA BEGUM <b>Versus</b> DEBADIB DAS AND 2 ORS. F	MR. C CHOWDHURY MRS. A GAYAN	
36	CO/43/2022 <b>in</b> MACApp./27/2020 <b>WITH</b> MACApp./27/2020	MUSTT AYESHA KHATUN and ANR <b>Versus</b> MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR.B MUKHERJEE MR. S BISWAS	MR. SK S N MOHAMMAD MS A BORAH MS A BORAH MS. J GHOSH MR A IKBAL
		THE UNITED INSURANCE COMPANY LIMITED <b>Versus</b> SRI MANORANJAN SINGHA AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR A AGARWALA((R-1)
		CHANDRA NATH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR G JALAN	MS S MOCHAHARI MR. S DUTTA
		UNITED INDIA INSURANCE CO LTD <b>Versus</b> SRI CHANDRA NATH KALITA and ANR.	MS. N MODI MR S DUTTA MR. S DUTTA MR. C SHARMA	

37	CRP/80/2022	SMT. ANIMA BARUAH AND 2 ORS. <b>Versus</b> BHUBANESWAR DAS	MR. S K GOSWAMI MR. R SHARMA	MR R SARMA MR R PATAR
38	MFA/90/2022 WITH LCR	UDHAB NEWAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. N AHMED MS. S P DAS	MR. K GOGOI ASSTT.S.G.I.
39	I.A.(Civil)/693/2022 FIXED in MACApp./4723/2021  <b>WITH</b> MACApp./4723/2021 (Filing Number)	MD. ANOWAR HUSSAIN <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS.  MD. ANOWAR HUSSAIN (B) <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA  MR. B J MUKHERJEE	
40	I.A.(Civil)/967/2022 IN CRP(I/O) 220/2017(D/O) in CRP(IO)/220/2017	SABIR AHMED <b>Versus</b> RANGILA SATNAMI and 7 ORS.	MR N HAQUE	MS. M BHATTACHARJEE
41	I.A.(Civil)/1724/2022 MAC.APP. 92/2015(D/O), FIXED in MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. S K GOSWAMI MR. R SARMA MR. A ACHARYA
42	I.A.(Civil)/3017/2022 B/O in MACApp./721/2022  <b>WITH</b> MACApp./721/2022  <b>WITH</b> I.A.(Civil)/2119/2022 in MACApp./721/2022  <b>WITH</b> I.A.(Civil)/2954/2022 in MACApp./721/2022	ON THE DEATH OF IKBAL AHMED HIS LEGAL HEIRS JAMAL UDDIN AHMED AND ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> IKBAL AHMED AND 2 ORS. H  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> IKBAL AHMED AND 2 ORS.  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> IKBAL AHMED AND 2 ORS. H	MR. M KHAN MR. A BURAGOHAIN MR A K DAS  MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR  MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN  MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN  MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
<b><u>STAY MATTERS</u></b>				
43	CRP(IO)/354/2019	ABDUL KARIM AND 9 ORS. <b>Versus</b> REBEKA RAHMAN AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	
44	CRP(IO)/75/2020	SANKAR PRASAD PATUWA <b>Versus</b> MD. ABDUR RASHID @ MD. ABDUL RASHID AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR H K BARUAH MR. U J SAIKIA MS. N SAIKIA
45	CRP(IO)/80/2021 WITH LCR, FIXED	KAILASH CHANDRA SARMA <b>Versus</b> RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,4th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./620/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS
	<b>WITH</b> MC/2/2022 <b>in</b> MACApp./620/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS
2	MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2743/2022 <b>in</b> MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
3	MACApp./689/2022	SRI NABAJIT DAS <b>Versus</b> SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MRS. P M DUTTA
4	MACApp./722/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI GEETRANI DAS and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MS. P BHATTACHARYA (R-1) MR. A KHAN (R-1)
	<b>WITH</b> I.A.(Civil)/2957/2022 <b>in</b> MACApp./722/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI GEETRANI DAS and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MS. P BHATTACHARYA (R-1) MR. A KHAN (R-1)
5	MACApp./750/2022	NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> NUR NAJAR AHMED AND 6 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3070/2022 <b>in</b> MACApp./750/2022	NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> NUR NAJAR AHMED AND 6 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	

**ORDERS**

6	MACApp./9/2018 WITH LCR 3 FILES	NITU BHUYAN GOGOI <b>Versus</b> RATANLAL PAREEK	MR. D SAIKIA MR. A DEKA MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. R BORAH	MR. S K GOSWAMI (R-3) MR. B K GOSWAMI MR. R KATHKATIA
7	MACApp./728/2018 WITH LCR	SRI MOTILAL KANDHA <b>Versus</b> SRI BHASKAR JYOTI SAIKIA AND 2 ORS	MR A K PAUL MR. P SUNDI	MS S MOCHAHARI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. C SHARMA (R3) MS M GAZLOO (R3)
8	MACApp./795/2018 WITH LCR	SMTI KULDEEP MEHRA <b>Versus</b> SRI MOHENDRA KUMAR BHUYAN AND 4 ORS	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS JWNGTHIMA BRAHMA MS A PARVEEN	MRS. B ACHARYA (R2) MR. R K BHATRA MR. A ACHARYA (R2) MR. A SAIKIA MS A DAS (R3) MS. S BURAGOHAIN MS A BORAH (R3)
9	MACApp./798/2018 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD <b>Versus</b> KHIRODA RAJBONGSHI and 3 ORS	MD. A AHMED MR. R C PAUL MS L DAS MR P DOLEY	MR D MONDAL (R1) MR. R R KAUSHIK(R- 1 & 2) MR. K D SARMA (R- 1 & 2) MR. S SINGH (R1)
10	I.A.(Civil)/2722/2018 <b>in</b> MACApp./691/2018	SRI ANANDA DAS <b>Versus</b> M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI	MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
	<b>WITH</b> MACApp./691/2018	SRI ANANDA DAS <b>Versus</b> M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI MR. D SARMAH	
11	I.A.(Civil)/3853/2018 <b>in</b> MACApp./926/2018	MD MAFIZ ALI <b>Versus</b> ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL(R1) MS M BHARATI(R1) MS R DEVI
	<b>WITH</b> MACApp./926/2018	MD MAFIZ ALI <b>Versus</b> ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL MS M BHARATI MS R DEVI
12	I.A.(Civil)/4359/2018 WITH LCR 2 FILES <b>in</b> MACApp./15587/2018	THE DIRECTOR OF POSTAL SERVICES AND ANR <b>Versus</b> SRI NITYANANDA SARMAH AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. A ACHARYA MS N RAJKONWAR MR. D BANIA
	<b>WITH</b> MACApp./15587/2018 (Filing Number)	THE DIRECTOR OF POSTAL SERVICES AND ANR <b>Versus</b> SRI NITYANANDA SARMAH AND 2 ORS		
13	MACApp./105/2019 WITH LCR	RUPASHI DAS <b>Versus</b> GENERAL MANAGER RELIANCE GENERAL INSURANCE CO. LTD AND 3 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR. B HALDAR (R4) MR. B KAKATI MS B KASSHYAP MR B DEORI (R4)
14	MACApp./117/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI ANITA PAUL AND 7 ORS	MR. R C PAUL MS. L DAS	MR. D MOZUMDER MR. R GOSWAMI MS. M SAIKIA MR. S BISWAS MS. P BORTHAKUR
15	MACApp./550/2019 WITH LCR	SMTI. REBON KALITA AND 2 ORS <b>Versus</b> SRI SANJIV KUMAR SONI AND ANR	MR S CHAKRABORTY MR. R SARKAR	MR. K K BHATTA MR. S DEKA MR. K K DEKA

16	I.A.(Civil)/1579/2019 <b>in</b> MACApp./4791/2019	MRS. SANIARA BEGUM AND ANR <b>Versus</b> M/S. BHARTI AXA GENERAL INS. CO. LTD. AND 2 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. D GOSWAMI MR. R GOSWAMI MR. S M BARUAH MD A RAHMAN MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> MACApp./4791/2019 (Filing Number)	MRS. SANIARA BEGUM AND ANR <b>Versus</b> M/S BHARTI AXA GENERAL INS. CO. LTD AND 2 ORS		
17	I.A.(Civil)/3447/2019 <b>in</b> MACApp./14548/2019	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> MACApp./14548/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MISS ARUNIMA SHARMA AND 2 ORS		
18	I.A.(Civil)/3935/2019 <b>in</b> MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	<b>WITH</b> MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.		
19	I.A.(Civil)/3961/2019 <b>in</b> MACApp./16659/2019	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR	MR. S ROY MR. M H LASKAR	MR SISHIR DUTTA MS. M CHOUDHURY MR S DUTTA
	<b>WITH</b> MACApp./16659/2019 (Filing Number)	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR		
20	I.A.(Civil)/969/2020 WITH LCR <b>in</b> MACApp./80/2015 <b>WITH</b> MACApp./80/2015	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMT SALO KARMAKAR and 7 ORS	MR. R K BHATRA MR A SAIKIA	MR. S K TALUKDAR
		UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)
21	MACApp./76/2021 WITH LCR	SAFIQUL ISLAM <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
22	I.A.(Civil)/489/2021 <b>in</b> MACApp./7847/2020 <b>WITH</b> MACApp./7847/2020 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> MAMTAJ JAHAN AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M MORE (R-8) MR. N D SARMA (R-8) MR. P K SHARMA (R-8)
		HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> MAMTAJ JAHAN AND 10 ORS. (E)		
23	I.A.(Civil)/2422/2021 <b>in</b> MACApp./9771/2021 <b>WITH</b> MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA
		KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. A	B R DAS	

24	MACApp./2/2022 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. SURHAB ALI AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
25	MACApp./41/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SANGITA SAHANI AND 7 ORS.	MR. S K GOSWAMI MR. R SHARMA	
26	MACApp./42/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BAYJANTI BORO AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR R PATAR
27	MACApp./43/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KALPANA SUTRADHAR AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
28	MACApp./46/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JAKIR HUSSAIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
29	MACApp./59/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI. MARIAM EKKA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M AHMED MR. K SINGHA MR P J PATAR MR S GAUTAM MR A. ALI N. CHOUDHURY
30	MACApp./60/2022 WITH LCR	ROOCHI PANDEY @ RUCHI PANDEY AND 4 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR MS. R DAS	MR. R C PAUL
31	MACApp./64/2022	RELIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. SIRAJUL HAQUE AND 2 ORS	MR. K K BHATTA J TALUKDAR MS R DEVI	MR. P S BHATTACHARYYA MR. A BHATTACHARYYA
32	MACApp./77/2022 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M KHAN MR. J RAHMAN MR R ISLAM FOR CAVEATOR
33	MACApp./79/2022 WITH LCR	SURAJ KHAKHLARY AND ANR. <b>Versus</b> THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR A AGARWALA	MR S DUTTA MS. R D MOZUMDAR (r-6) MR. S DUTTA MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
34	MACApp./124/2022 WITH LCR(PHOTOCOPY)	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANUWARA KHATUN AND 5 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. M AHMED MD I H LASKAR MD I H LASKAR
35	I.A.(Civil)/795/2022 WITH LCR in MACApp./89/2020 <b>WITH</b> MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. A R AGARWALA	MR. R GOSWAMI
	<b>WITH</b> CO/10/2020 in MACApp./89/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. MAHARUDDIN @ MOHOR ALI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/458/2021 in MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI
36	I.A.(Civil)/799/2022 IN MAC.APP. 105/2017(D/O) in MACApp./105/2017	MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. KOHIMA BIBI and 3 ORS <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI  MR. S DUTTA



37	I.A.(Civil)/1179/2022 in MACApp./3323/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. K K BHATTA (r-8) MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
	<b>WITH</b> MACApp./3323/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS. F	MR. A SAIKIA	
38	I.A.(Civil)/2468/2022 in MACApp./9253/2022	ABHIJIT KR. SONOWAL <b>Versus</b> SMTI. RENU GOGOI AND 3 ORS.	MR. M AHMED MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
	<b>WITH</b> MACApp./9253/2022 (Filing Number)	ABHIJIT KR. SONOWAL <b>Versus</b> RENU GOGOI AND 3 ORS. E	MR. M AHMED	
39	I.A.(Civil)/2615/2022 IN MAC.APP. 87/2015(D/O) in MACApp./87/2015	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> LAKHIMI DAS (MOTHER) and 4 ORS.	MS. M SAIKIA	
		<b>HEARING</b>		
40	MACApp./114/2014 WITH LCR	ABDUL SALAM <b>Versus</b> MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
41	MACApp./126/2014 WITH LCR	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	<b>WITH</b> MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
42	MACApp./127/2014	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	<b>WITH</b> MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
43	MACApp./128/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	<b>WITH</b> MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
44	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. <b>Versus</b> BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)

45	MACApp./430/2017 WITH LCR	JAMUNA DAS <b>Versus</b> NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C PANDIT	MR.S BHUYAN R-1 MR.M DUTTA(R-2) MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) M C KAKOTI(R-2)
46	MACApp./226/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022